



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/50/2016 FIXED	SRI ANIT CHETRI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MS.M HAZARIKA(Sr.Adv.)(R-8) GA, ASSAM MR D K DAS, ADVOCATE, AMICUS CURIAE MS.S KHOUND(R-8) SC, WATER RESOURCE(MR.B.CHETRI) MR.R K BORA
2	WITH PIL/74/2019	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. R K D CHOUDHURY, A.S.G.I. MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	WITH I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
3	WITH PIL/38/2022	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
4	WA/307/2023 FIXED	REETA DAS @ REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J P SHARMA	SC, HIGHER EDU MR. D P CHALIHA (r-3) MS M ROY (r-3)
5	PIL/34/2024	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 25 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR G JALAN MR H P GUWALA H P NEOG	GA, ASSAM MR J PAYENG (r-8) MR M CHETIA (r-8) SC, PWD (BULDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, K A A C

6	WA/52/2024	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
7	WA/212/2024 CAVT. NO.05282/024, FIXED	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
	WITH I.A.(Civil)/1971/2024 in WA/212/2024	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
8	WP(C)/767/2024	BHARAT SANCHAR NIGAM LIMITED AND ANR Versus BIDYADHAR TANTI AND 38 ORS	MR. R DE MR. D K BAGCHI MR D K BHATTACHARYYA	MR. D P BORAH(R-3,7,9,13,14, 15,19,22,24,26,36,37,38) MR. A BHATTACHARJEE(R-3,7,9, 13,14,15,19,22,24,26,36,37,38) MR U GHOSH(R-3,7,9,13,14,15, 19,22,24,26,36,37,38)
9	I.A.(Civil)/1429/2024 IN PIL/79/2020 (D/O) in PIL/79/2020	SYED SAHIDUL ISLAM AND ANR Versus THE UNION OF INDIA AND 6 ORS	MS. T SOM MRS M BARMAN MR H DAS MS. L ISLAM	GA, ASSAM SC, NHAI MR. K K PARASAR MR A BORUAH (R7) DY.S.G.I.

- FOR FRESH ADMISSION WITH STAY/BAIL -

10	WA/246/2024 CAVT. NO.067120/24,N CAVT./671/2024	THE UNION OF INDIA AND 4 ORS Versus M/S MVVS-PKRJV	MR H GUPTA	MR. R MAJUMDAR FOR CAVEATOR
11	WA/247/2024	OIL AND NATURAL GAS CORPORATION LTD AND 5 ORS Versus MAJOR RAM LOCHAM	MR. M K DAS	
12	WA/249/2024	THE FOOD CORPORATION OF INDIA AND ORS. Versus SEKHAR KANTI DEB	MR. P K ROY MR. S K CHAKRABORTY	
13	WA/252/2024	MONUJ DOWERAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU
14	WP(C)/3227/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, GHC
15	WP(C)/3873/2024	DIBAKAR BASFORE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	GA, ASSAM DY.S.G.I.

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

16	WP(C)/1075/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC
17	WP(C)/3882/2024 FIXED	DIBYAJIT MANDAL AND 20 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. A M KHAN MR T T MONI MR S PRODHANI	ASSTT.S.G.I.
18	WP(C)/3890/2024	M/S BHAGYASHREE GROUP AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, A G V B

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

19	WP(C)/3126/2015	UNION OF INDIA and ANR. Versus M.E.S. NO 214326 HSRI BISHWAJIT HAZARIKA	MR.S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I) MR.H K DAS MRS.S BORA ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI
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20	WP(C)/2863/2022 FIXED	NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE
	WITH			
21	WP(C)/4085/2021	M/S CHUNNILAL BOTHRA AND SONS Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR S J SAIKIA MR A DAS (R-5)
	WITH			
22	WP(C)/4100/2021	M/S JAISWAL TRADING AND ANR Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-4) MR A DAS (R-4)
	WITH			
23	WP(C)/4151/2021	HEMKARAN STORES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
24	WP(C)/4166/2021	VIJAY TRADING CO. Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
25	WP(C)/4168/2021	MOTILAL GYANCHAND AND ANR Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
26	WP(C)/4170/2021	M/S SOCIETY SOAP WORKS AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
27	WP(C)/4173/2021	MAHABIR PRASAD MAHENDRA KUMAR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
28	WP(C)/4327/2021	GUNCHAND DALCHAND Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)

29	WITH WP(C)/5107/2021	ABHAY ASSOCIATES AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
30	WITH WP(C)/7236/2021	M/S LUNAKARAN NANDKISHORE AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
31	WITH WP(C)/489/2022	M/S RATHI TRADERS AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
32	WITH WP(C)/495/2022	TOLARAM SURENDAR KUMAR KUNDALIA AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
33	WITH WP(C)/5725/2022	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
34	WITH WP(C)/7167/2023	DIPANKAR BANIK, Versus UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST SC, FINANCE AND TAXATION
35	WA/396/2023	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
36	WP(C)/7111/2023	THE UNION OF INDIA AND 3 ORS. Versus CHANCHAL NAG	MR. K GOGOI	DR G J SHARMA DR. J L SARKAR
37	WA/116/2024	AMZAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM MR. M I HUSSAIN(R-6) N. UDDIN(R-6) SC, SEC. EDU.
38	WA/173/2024 CAVT. NO.04292/024, FIXED, CAVT./429/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
	WITH I.A.(Civil)/1583/2024 in WA/173/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
39	WP(C)/2477/2024 CAVT. NO.047020/24,N	THE UNION OF INDIA AND 8 ORS. Versus UTPAL DATTA TALUKDAR	MS. B SARMA	DR G J SHARMA FOR CAVEATOR

40	WP(C)/2971/2024 FIXED	SUNIL BASFORE Versus THE GAUHATI HIGH COURT AND ANR	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
41	PIL/17/2021	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR M GOSWAMI MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11)
42	PIL/56/2023	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
43	WP(C)/7408/2023	SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
44	PIL/5/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
45	WITH PIL/66/2023	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
46	PIL/7/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
47	PIL/21/2024	ABDUL HAMID Versus THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. S S ROY (R-1,4,5,6) DY.S.G.I. SC, PWD
48	WP(C)/2460/2024 CAVT. NO.034620/24,N	THE UNION OF INDIA AND 4 ORS. Versus KUNDAN KUMAR	MR H GUPTA (C.G.C.)	MR M CHANDA (FOR CAVEATOR) MR S NATH (FOR CAVEATOR) MS R MEDHI (FOR CAVEATOR)
HEARING				
49	PIL/7/2019	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI N GAUTAM MR. A I KATHAR	GA, ASSAM SC, K A A C
50	WA/140/2022	UBC/75 NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
51	WA/295/2022 WITH CONT.CAS(C)/413/2022 (D/O)	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. Versus SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM

52	WA/316/2022	BITUL NEOG Versus THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11)
53	C.Ex.App./1/2023	COMMISSIONER,CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL DY.S.G.I.	MR. K BAISHYA
54	WITH C.Ex.App./3/2019	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
55	WA/410/2023	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 4 ORS. B	MD. H BHUYAN A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MS. D PARBIN (R-5) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/405/2024	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
2	Cont.Cas(C)/407/2024	NASIR UDDIN Versus NARAYANA KONWAR	MR. M KHAN MS J AKTAR K MAINUDDIN	
3	WP(C)/1154/2024 FIXED	LAKHINATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, FINANCE
4	WP(C)/2854/2024 FIXED	NASIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU. SC, FINANCE
5	WP(C)/3485/2024 FIXED	RATAN SINGH Versus THE STATE OF ASSAM AND 9 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, ELEM. EDU MR. D CHAKRABARTY(R-8,9,10) SC, SEC. EDU. SC, SSA
6	WP(C)/3349/2024 CAVT. NO. 05572/024,	RATAN SINGH Versus THE STATE OF ASSAM AND 7 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. D CHAKRABARTY(R-7,8) MR. D CHAKRABARTY(R-7,8) MS D.CHAKRABARTY(R-7,8) SC, SEC. EDU. FOR CAVEATOR SC, SSA
7	WP(C)/3686/2024 FIXED	RANJITA SINGHA AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE DEPTT.
8	WP(C)/3700/2024 FIXED	DILIP PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
9	WP(C)/3703/2024 FIXED	SHUBHAM KUMAR GUPTA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

10	WP(C)/3736/2024 FIXED	SHYAMAL BHOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
11	WP(C)/3743/2024 B/O	ANJANMANI BARO Versus THE STATE OF ASSAM AND 2 ORS	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, HIGHER EDU SC, APSC
12	WP(C)/3856/2024	MAHESH CH. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, AG SC, SEC. EDU. SC, FINANCE
13	WP(C)/3864/2024	MANOJ KUMAR SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE
14	WP(C)/3866/2024	LIPIKA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU
15	WP(C)/3867/2024	ANIMA BASUMATARY @ ANIMA DAS BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS G SWAMI	GA, ASSAM SC, AG SC, BTC SC, FINANCE
16	WP(C)/3875/2024	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
17	WP(C)/3881/2024	ANJANA DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
18	WP(C)/3892/2024	PRAGYA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, SEC. EDU. SC, DIB. UNIVERSITY SC, SEBA
ADMISSION				
19	WP(C)/2227/2019	NITYANANDA SARKAR AND 69 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE
20	WP(C)/938/2020 FIXED AT 2 PM	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
21	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR

22	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
23	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
24	WP(C)/4740/2020 CAVT. NO.06442/020, B/O	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
25	WP(C)/2766/2021	DR. HIFJUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. I H BARBHUIYA MS R RAJKHOWA	SC, HIGHER EDU MD A RAHMAN (R-4, R-3))
26	WP(C)/4239/2021	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC SC, FINANCE DEPTT.
27	WP(C)/3898/2022	BIKASH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.
28	WP(C)/1623/2023	SULTANA AHMED Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
29	WP(C)/2458/2023 FIXED	DR. PRABODH CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS D TALUKDAR S K DAS	SC, HIGHER EDU SC, AG MR. S K MEDHI MR. B BARMAN(R-3,4) MRS P P BORAH(R-3,4) MR. P K DAS(R-3,4)
30	WP(C)/1214/2024 FIXED	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS S S ZIA	SC, ELEM. EDU SC, AG SC, TREASURY
31	WP(C)/1395/2024 FIXED	TUHIN AHMAD SHUBHA Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU
32	WP(C)/1723/2024	RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
33	WP(C)/1871/2024 CAVT. NO.02702/024, B/O	CHABIRAN NESSA AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM MR B BURAGOHAİN MR M AHMED (R-7) A. K. KANU (R-7) FOR CAVEATOR
34	WP(C)/3297/2024 FIXED	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
35	WITH WP(C)/3406/2024	SHAHNEWAZ HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
36	WITH WP(C)/3412/2024	SANKAR CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

37	WITH WP(C)/3413/2024	DIPANKAR CHANDRA DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
38	WITH WP(C)/3416/2024	MANIKA SAHA @ MANIKA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
39	WITH WP(C)/3422/2024	PRASENJIT MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
40	WITH WP(C)/3470/2024	SULTAN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
41	WITH WP(C)/3579/2024	RAMESH HARIJAN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, EDU SC, SSA
42	WP(C)/3303/2024 FIXED	SANTOSH DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
43	WP(C)/3306/2024 FIXED	SUMESH PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
44	WP(C)/3354/2024 FIXED	ABDUL SABUR Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
45	WITH WP(C)/3365/2024	RAHIM UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
46	WP(C)/3364/2024 FIXED	SHUBHANKAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
47	WITH WP(C)/3369/2024	BABUMONI SHIL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

48	WP(C)/3468/2024 FIXED	MD. MOINUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
49	WP(C)/3469/2024 FIXED	MD. RAFIQUE UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
50	WP(C)/3471/2024 FIXED	MD. ALI HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
51	WP(C)/3478/2024 FIXED	KABIR SHYAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
52	WP(C)/3480/2024 FIXED	UMA SANKAR PRASAD Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
53	WP(C)/3481/2024 FIXED	SAMIRAN BISWAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
54	WP(C)/3774/2024 FIXED	MAZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
55	WP(C)/3785/2024 FIXED	MD. ASIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
56	WP(C)/3793/2024 FIXED	SANTA RANI SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
ORDERS				
57	WP(C)/1672/2017	RINA PHUKAN DUTTA Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
58	WP(C)/1716/2017	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE

59	WP(C)/1251/2023 B/O	RATAN SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS D MAHANTA	SC, ELEM. EDU MR S M T CHISTIE, SC, DEPARTMENT OF SCHOOL (SECONDARY) EDUCATION, ASSAM, (R- 3,4 & 5) MR. P P DUTTA (R-6) MR. D CHAKRABARTY (r- 8,9) MS M CHAKRAVARTY (R- 8,9) MS P SARMA (R-6) MR P K BORA, SC, DEPARTMENT OF SCHOOL (ELEMENTARY), ASSAM, (R -1 & 2) MS. P P DAS (R-6) SC, SEC. EDU.
60	WITH WP(C)/3316/2023	PH MANIDHON SINGHA , MAJOR (RETD) Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, ELEM. EDU GA, ASSAM MR. M P SARMA (r-7) MR A CHAKRABORTY (r-7) MR A CHETIA (r-7) SC, SEC. EDU.
61	WP(C)/6095/2023 WITH OFFICE NOTE	PANKAJ KUMAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MR J M SULAIMAN MS S DAS B BARMAN	SC, SEC. EDU.
62	WITH WP(C)/6092/2023	MADHU AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MR J M SULAIMAN MS S DAS	SC, SEC. EDU.
63	Review.Pet./96/2024 WITH WP(C) 488/2019(D/O)	DHANJYOTI NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB L SANGTAM	SC, ELEM. EDU
64	Review.Pet./127/2024 IN WP(C)/3187/2001 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus KAILASH CHANDRA PRADHANI,	MR. R MAZUMDAR SC, EDU	
65	Cont.Cas(C)/189/2024 FIXED	ABUL KALAM AZAD Versus POMI BARUAH	MR. A ALI MR. Y ALI	MR. K GOGOI MR. A R TAHBILDAR

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024

12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2260/2024	PAVEI SAICHAMIA AND 2 ORS. Versus THE STATE OF ASSAM	MS. P BHATTACHARYA MR T GOGOI P SARMA	PP, ASSAM
2	Bail Appln./2261/2024	MD NAZIM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ADMISSION				
3	Crl.Pet./559/2013 WITH LCR 1 FILE(SCANNED COPY),FIXED	MD. AKABBAR DEWAN Versus THE STATE OF ASSAM and 2 ORS	MR. ABU SHARIF MR. FAKHRUL ISLAM MR. SAMSUJ ZAMAN MR. M ALAM	MR N AHMED (R2, R3) MR G P CHETIA (R2, R3)
4	Crl.Rev.P./65/2019 WITH LCR 2 FILES, FIXED	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	MR. M A ISLAM M J ABEDIN PP, ASSAM
	WITH I.A.(Crl.)/149/2019 in Crl.Rev.P./65/2019	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	PP, ASSAM
	WITH I.A.(Crl.)/410/2024 in Crl.Rev.P./65/2019	DIGANTA SARMA Versus RAJESH DAS AND ANR	MR M A ISLAM	PP, ASSAM
5	Crl.Pet./56/2020 FIXED	SALEH AHMED CHOUDHURY AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR. I U CHOWDHURY	MR. M BISWAS MS B BORA MS M DAS PP, ASSAM
	WITH I.A.(Crl.)/618/2024 in Crl.Pet./56/2020	SALEH AHMED CHOUDHURY AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
6	Crl.Pet./280/2021 WITH LCR 2 FILES(SCANNED COPY)	LABANYA HAZARIKA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN PP, ASSAM

7	Crl.Pet./525/2021 WITH LCR 1 FILE, FIXED	HAREN SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR. K SINGHA MS G DAS MR P J PATAR PP, ASSAM
8	Crl.A./225/2022 WITH LCR 2 FILES	SANTALI RAY @ SONTALI ROY Versus RAJIB SONOWAL	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	MR. U K NAIR MR H P GUWALA MR. A BORO
9	Crl.Rev.P./601/2022 WITH LCR 3 FILES(SCANNED COPY)	ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR	MR A ALI MR. Y ALI	MR. D A KAIYUM (R-2) MR R ISLAM (R-2)
10	Crl.Pet./119/2023 WITH CR 2 FILES(SCANNED COPY), FIXED	SANTOSH SHARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. D NANDI (R-2) MS. P SARMAH (R-2) PP, ASSAM
11	Crl.Rev.P./131/2023 WITH LCR 1 FILE(SCANNED COPY)	ISLAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 9 ORS	MR. A M S MAZUMDER	MR F Z MAZUMDER(R-9) A. CHISHI (R-9) M. GOLD(R-9) PP, ASSAM
12	Crl.A./173/2023 WITH LCR 1 FILE	ALTAF HUSSAIN Versus PIAR ABDUL KHALEQUE AND ANR.	MR K BHUYAN MR. M U E BHUYAN	MR. J AHMED (R-1) MR A HAQUE (R-1) R BEGUM (R-1) H G DAISY MR. R ISLAM (R-1) MR N ZAMAN (R-1)
13	Crl.Rev.P./250/2023 WITH LCR 2 FILES(SCANNED COPY)	RAFIKUL ISLAM @ ALI Versus SAHIJAN BEGUM	MR. A GANGULY MR. A DUTTA	MR F HAQUE (R1) MR A ISLAM (R1)
14	Crl.Rev.P./345/2023 WITH LCR 1 FILE(SCANNED COPY)	BHABEN KUMAR Versus RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
	WITH			
15	Crl.Rev.P./167/2023	CENTRAL BUREAU OF INVESTIGATION Versus RAHUL KUMAR	MR M HALOI (SPL. PP, CBI)	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN
16	Crl.Pet./460/2023	JAYANTA MAZUMDAR AND 5 ORS. Versus BULTI DAS	MR. B HALDAR MR B DEORI MR B KARDONG	MR. A.I. AHMED MS B DEVI MR P SAH
17	Crl.Pet./529/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	PRANAB BARUAH AND 32 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 6 ORS	MR. R P KAKOTI SR. ADV. MR. T DAS MISS A HAZARIKA MR. S SUTRADHAR	MR. S S ROY (R-5,6 AND 7) PP, ASSAM SC, CBI SR. GA, ASSAM SC, RAILWAY
18	Crl.Pet./760/2023	HAZARAT ALI Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
19	Crl.Pet./1022/2023 WITH LCR 2 FILES(SCANNED COPY)	SARADINDU CHAKRABARTY AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS. A DAS	MR. K N CHOUDHURY (R-2) MS. K KALITA (R-2) MS. N MAHANTA (R-2) N GAUTAM (R-2) PP, ASSAM
20	Crl.Pet./1096/2023 WITH LCR 1 FILE(SCANNED COPY)	MD ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR D TALUKDAR (r-2) MR P CHOUDHURY (r-2) MS B GOSWAMI (r-2) MS P SAIKIA (r-2) PP, ASSAM
21	Crl.Rev.P./168/2024 FIXED	BIKASH AGARWAL @ SRI VIKASH AGARWAL Versus SANJAY DEB	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR. A BORUA MS P SARMA

22	Crl.A./193/2024 FIXED	ALIBE BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR G DAS MR. P THAKURIA MS. D KHAKHALARY S MEDHI MR. G KAKATI	PP, ASSAM
	WITH I.A.(Crl.)/580/2024 in Crl.A./193/2024	ALIBE BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. P THAKURIA MS. D KHAKHALARY MR. S MEDHI MR. G KAKATI	PP, ASSAM
23	Crl.A./212/2024 FIXED	AMIYA KALITA CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR B SHARMA MR S SHARMA	PP, ASSAM
24	Crl.Rev.P./225/2024 B/O	ABDUL JAMIR ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
25	Crl.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/692/2024 in Crl.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
26	Crl.Pet./236/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	PANKAJ BORDOLOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR P K BASU MR A BANERJEE MS. K DEY MR. D SUTRADHAR	MR. K SARMA (r-2) MR. S BORUAH (r-2) PP, ASSAM
27	Crl.Rev.P./258/2024 FIXED	BIKASH BERIA Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
	WITH Crl.Rev.P./259/2024	BIKASH BERIA Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
29	Crl.Pet./525/2024 WITH LCR 2 FILES	AJIT KUMAR SARKAR Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
30	Crl.Pet./548/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	KRISHNA PAUL Versus THE STATE OF ASSAM	MR S SARMAH MR. J GAUTAM	PP, ASSAM
ORDERS				
31	Crl.Rev.P./17/2019 WITH LCR 2 FILES(SCANNED COPY)	SADEK ALI Versus HINDUJA LEYLAND FINANCE LTD.	MR. M RAHMAN MS A AHMED	
32	Crl.L.P./32/2020 in Crl.A./7878/2019	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	PP, ASSAM
	WITH Crl.A./7878/2019 (Filing Number)	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR		
33	Crl.Pet./376/2021 WITH LCR 1 FILE(SCANNED COPY)	SIBANI CHANDA Versus DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	
34	Crl.A./299/2022 WITH OFFICE NOTE	MAHENDRA KALITA Versus MD. RAMJAN ALI	MS. N S THAKURIA MR. G K THAKURIA	MR. M U MONDAL MR. M H BARBHUYAN MR. M R BARBHUIYA
35	Crl.A./199/2023 <u>1 Y 4 M 5 D</u> :WITH OFFICE NOTE, LCR 4 FILES, B/O	MUSHLIM ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM

	WITH I.A.(CrI.)/472/2023 in CrI.A./199/2023	MUSHLIM ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
36	Crl.Rev.P./342/2023 WITH LCR 4 FILES, B/O	MANI KANTA SINHA Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/745/2023 in CrI.Rev.P./342/2023	MANI KANTA SINHA Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
37	Crl.Pet./553/2023	BIMAN HAZARIKA Versus POMPY BORAH HAZARIKA AND 2 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MS. SUDAKSHINA K. (R-2, R-3) MS. P BARUAH (R-2, R-3)
38	Crl.Pet./942/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	NAJMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. S RANA	PP, ASSAM
39	Crl.Pet./1067/2023 B/O	SWARUP CHANGKAKOTY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	PP, ASSAM
40	Crl.Pet./1088/2023 B/O	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
41	Crl.Pet./1171/2023 WITH LCR 1 FILE(SCANNED COPY)	BHAKTI PRASAD SONOWAL Versus SMTI. OSHIMA CHOUDHURY	MS. D PARBIN	
42	Crl.A./31/2024 FIXED	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
	WITH I.A.(CrI.)/98/2024 in CrI.A./31/2024	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
43	I.A.(CrI.)/493/2024 in CrI.A./4180/2024	SUREN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH Crl.A./4180/2024 (Filing Number)	SUREN DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	
	WITH I.A.(CrI.)/4181/2024 (Filing Number)	SUREN DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	
44	I.A.(CrI.)/581/2024 in CrI.Rev.P./5391/2024	AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH	MR. A GOSWAMI MRS. C K GOSWAMI MR S N KRISHNATRAYA	MR. R DE MS. D PATHAK
	WITH Crl.Rev.P./5391/2024 (Filing Number)	AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH (F)	MR. A GOSWAMI	
45	Crl.Pet./649/2024 FIXED	KISHOR KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA	PP, ASSAM
46	I.A.(CrI.)/668/2024 WITH LCR 1 FILE(SCANNED COPY) in CrI.Pet./235/2021	MUSSTT KHADIJA BEGUM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR. S I KHAN	PP, ASSAM
	WITH Crl.Pet./235/2021	ABUL KALAM @ ABDUL KALAM Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM

47	WITH Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
	WITH I.A.(Crl.)/555/2024 in Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
48	I.A.(Crl.)/669/2024 WITH LCR 3 FILES in Crl.A./9/2019	SHRI BIJU BARMAN, Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MS P DAS, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH Crl.A./9/2019	SHRI BIJU BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR R DHAR MR B C MUCHAHARY MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	MS P DAS, AMICUS CURIAE FOR R-2 PP, ASSAM
49	Crl.Pet./711/2024 FIXED	DR. SUMATI CHANGKAKATI Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
HEARING				
50	Crl.Rev.P./550/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2260/2024 FIXED	RAJESH KUMAR JALAN Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN MR H K NATH A J KASHYAP MR K J HAZARIKA	SC, ATEPFO GA, ASSAM
2	WP(C)/3085/2024	NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	SC, EXCISE DEPTT.
3	WP(C)/3870/2024	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM DY.S.G.I. SC, REVENUE
4	WP(C)/3879/2024	M/S TRIKUTA ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC
5	WP(C)/3894/2024	KAMAL UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
ORDER (STAY VACATING)				
6	I.A.(Civil)/2237/2024 FIXED in WP(C)/3519/2024	M/S H.K. AGARWALA AND ASSOCIATES Versus M/S RAMA K GUPTA AND CO. AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, P AND R.D.
	WITH WP(C)/3519/2024	M/S RAMA K GUPTA AND CO. Versus THE PANCHAYAT AND RURAL DEVELOPMENT DEPATMENT AND 2 ORS.	MR. B J GHOSH MR. R GOSWAMI	MR G N SAHEWALLA SC, P AND R.D. MR M SAHEWALLA MS T J SAHEWALLA

ADMISSION

7	WP(C)/2618/2018 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT.) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT.
8	WP(C)/6260/2019	JYOTISH DAS Versus UNION OF INDIA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
9	WP(C)/6807/2019	M/S. NEHERBS AND ANR. Versus UNION OF INDIA AND 2 ORS.	MR. S P ROY MS. N RAI MR K F VIZO	SC, NF RLY
10	WP(C)/6859/2019	JADAV SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	SC, FOREST
11	WP(C)/6861/2019	SURJYA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MR B C MUCHAHARY	GA, ASSAM
12	WP(C)/2684/2020 FIXED	UTPAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR J ROY	GA, ASSAM MR R DHAR(SC, H & T)
13	WP(C)/4596/2023	M/S ABACUS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS	SC, FINANCE SC, P H E
14	WP(C)/6869/2023 B/O	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND ANR	MS S CHAKRABORTY	SC CHAR DEVELOPMENT DEPTT MS. G BORA (R-1) MS. M D BORAH SC, AGRI. DEPARTMENT
15	WP(C)/1069/2024 FIXED	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5) MS. M M KATOKI (for R/p No. 1 to 4)
16	WP(C)/1071/2024 FIXED	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
17	WP(C)/2049/2024 FIXED	TAHMINA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
18	WP(C)/2814/2024 B/O	MIHIR DEKA @ MIHIR CH DEKA Versus THE STATE OF ASSAM AND 5 ORS	J SHARMA MR. P THAKURIA G. DAS	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
19	WP(C)/2815/2024 B/O	BHABA KANTA NATH Versus THE STATE OF ASSAM AND 5 ORS	J SHARMA MR. P THAKURIA G. DAS	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
20	WP(C)/2875/2024 B/O	DEBASISH BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR B SARMAH MR G PATHAK	SC, PWD
21	WP(C)/3527/2024 FIXED	RAJIB HAQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM
ORDERS				
22	Cont.Cas(C)/190/2020	CHANDAN DAS Versus PAVAN BORDOLOI AND ANR.	MR. B K DAS MR H P GUWALA MR. H P NEOG	

23	Cont.Cas(C)/600/2020	GUNA KANTA GOGOI AND 25 ORS Versus ARAMANE GIRIDHAR AND ORS	MS. N DEY	MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. R DHAR MR P NAYAK MR I JAMIR
24	Cont.Cas(C)/295/2022	KOWSAR AHMED LASKAR Versus RAKESH KUMAR AND ANR	MR. A B T HAQUE	
25	Cont.Cas(C)/700/2022 FIXED	HAFIZUR RAHMAN Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHETIA	
26	Cont.Cas(C)/403/2023	PRAVEEN KUMAR GUPTA Versus KM GOPAL SANA RAJKUMAR	MR. K SARMA MR. S BORUAH	
27	Cont.Cas(C)/409/2023 FIXED	S A ENTERPRISE Versus SH. ATUL JAIN AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR R M DAS (r-2,3,4) MR. C SHARMA (r-2,3,4) D JAIN (r-2,3,4)
28	Cont.Cas(C)/648/2023 FIXED	MD. JAN MOHAMMAD TALUKDAR Versus AKASH DEEP AND 3 ORS	MR P SARMA	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR. B CHOUDHURY (R-3,2) MR. B CHOUDHURY (R-3,2) MR P NAYAK (R-3,2) MR P NAYAK (R-3,2)
29	Cont.Cas(C)/736/2023 FIXED	NIREN CH TARAT Versus SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	
30	Cont.Cas(C)/800/2023	HRISHIKESH TALUKDAR AND 17 ORS Versus MEGHA NIDHI DAHAL, IAS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	MR. D SAIKIA MR. S BORA
31	WP(C)/5391/2023 FIXED	M/S LATALA CONSTRUCTION CO. Versus UNION OF INDIA AND 4 ORS	MS N SAIKIA MS. R MAHANTA	MRS. R DEVI DY.S.G.I.
32	Cont.Cas(C)/121/2024	CHANDRESWAR SAIKIA Versus S. ABBASI AND 4 ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-2,3,4,5) MR R M DAS (R-2,3,4,5) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
33	Cont.Cas(C)/151/2024 FIXED	BHABANI RABHA Versus AKASH DEEP	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. D SAIKIA (r-1) MR. S BORA (r-1) MR. S R RABHA (r-1)
34	WP(C)/1063/2024 B/O	M/S D J ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINGHA MR G PATHAK MR T K DAS	SR. GA, ASSAM SC, FINANCE DEPTT.
35	I.A.(Civil)/2093/2024 in WP(C)/2074/2024	PARAMANANDA LANGTHASA Versus UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. T SK	DY.S.G.I. SC, I O C
	WITH WP(C)/2074/2024	PARAMANANDA LANGTHASA Versus UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. T SK	DY.S.G.I. SC, I O C
36	I.A.(Civil)/2248/2024 IN WP(C) 2454/2024(D/O) in WP(C)/2454/2024	SOLEMAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
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8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6239/2018 WITH LCR	NARAYAN DEB Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2 WP(C)/4108/2019 WITH LCR	ABBASH ALI Versus UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 WP(C)/4115/2019 WITH LCR	MAYUR BHANU @ MAYURI BHANU Versus THE UNION OF INDIA AND 5 ORS	MR DEBA KUMAR DAS MR. M PATHAK MS. P BHUYAN MR. P TIMUNG MR. P BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4 WP(C)/3171/2024 B/O	MOINUL HOQUE @ MONIRUL ALI @ MONIRUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/3777/2024 FIXED	JAYA NANDI Versus THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S C DAS MR S HUSSAIN A JUBARIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/3796/2024 FIXED	ON THE DEATH OF BABUR ALI HIS LEGAL HEIR JOYEN ALI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/3805/2024 FIXED	SHAHEMON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	DY.S.G.I.
8 WP(C)/3872/2024	RAMIZUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/3878/2024	MONORA BEGUM @ MONOWARA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
10	WP(C)/284/2020 PART-HEARD, FIXED, WITH LCR	IMAN KHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/2035/2018 FIXED, WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/3264/2018 WITH LCR	SMTI. JYOTCHNA GHOSH Versus THE UNION OF INDIA AND 5 ORS.	MR A SHARMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
13	WP(C)/1279/2020 WITH LCR	MUSSTT. HAUSI KHATUN Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA MS M ROY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/1286/2020 WITH LCR	MAMATA @ MAMATAZ BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEURI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/1299/2020 WITH LCR	FALANI BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/1337/2020 WITH LCR	SAMALA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/1342/2020 WITH LCR	AYESA KHATUN @ AYESHA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. I H LASKAR A RAHMAN MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/1432/2020 WITH LCR	JALENDRA MARAK @ JANENDRA MARAK Versus THE UNION OF INDIA AND 5 ORS.	MR. M A ISLAM MR J I MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/1433/2020 WITH LCR	SABJAN BIBI @ MUSSTT. SUBJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. N BORAH MR. D BORAH MR. H MAZUMDER MR. H S BARUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/1461/2020 WITH LCR	ASHAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/1581/2020 WITH LCR	MARJINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/1589/2020 WITH LCR	KURSIYA KHATUN @ KURSIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

23	WP(C)/1683/2020 WITH LCR	AMIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/1717/2020 WITH LCR	AZIZUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/1805/2020 WITH LCR	MD. ASAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR A ALI MRS. S ISLAM MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/1848/2020 WITH LCR	SAMIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/1890/2020 WITH LCR	HAMID CHOWKIDAR @ SAKIDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SHOME MR B PUSHILAL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/1970/2020 WITH LCR	MD. SADDAM HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. S SHARMA MR. S N ADHYAPAK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/1990/2020 WITH LCR	SHYAMLAI NESSA Versus UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	WP(C)/2075/2020 WITH LCR	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	WP(C)/2095/2020 WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/381/2021 WITH LCR	JAMUNA KHATUN @ JAMINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/384/2021 WITH LCR	FALANI KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/620/2021 WITH LCR	SURAJ ALI @ SURJAT ALI Versus THE UNION OF INDIA AND 4 ORS	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/3018/2021 WITH LCR	MD. MOFIJUDDIN @ MOBIZUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	WP(C)/3132/2021 WITH LCR	ANOWARA KHATUN @ ANUWARA KHATOON @ ANOWARA BIBI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	WITH WP(C)/1391/2021	ANOWARA KHATUN @ ANUWARA KHATOON Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

38	WP(C)/3787/2021 WITH LCR	NUR BHANU BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	W.P.(CrI.)/21/2024 FIXED	SMT. MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
ORDERS				
40	MC/44/2024 B/O, IN WP(C)/4864/2018 (D/O) in WP(C)/4864/2018	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
41	CrI.A./85/2024 WITH OFFICE NOTE	SULAIMAN ALI @ MUFTI SULEIMAN ALI Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR. A M BORA MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, NIA
42	I.A.(CrI.)/603/2024 FIXED, WITH LCR, P.B. in CrI.A./204/2022 WITH CrI.A./204/2022	BRAJESWAR BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
		BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
43	I.A.(Civil)/2200/2024 WITH LCR in WP(C)/614/2024 WITH WP(C)/614/2024	SURIA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
		SURIA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
44	I.A.(Civil)/2234/2024 WITH LCR in WP(C)/2937/2018 WITH WP(C)/2937/2018	RABINDRA CH. SHILL @ RABINDRA CH. SHEEL Versus THE UNION OF INDIA AND 5 ORS	MR. A GOGOI MR. M BARUAH	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
		RABINDRA CH. SHILL @ RABINDRA CH. SHEEL Versus THE UNION OF INDIA AND 5 ORS.	MR. A GOGOI MR. M BARUAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024

9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/5123/2020 (AT 10:30 AM)	DHIREN BHARALI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. C GOSWAMI	SC, PNRD MR. M NATH SC, AG MR. S K MEDHI (r-5) SC, FINANCE DEPTT.
MOTION				
2	Cont.Cas(C)/404/2024	DEBASHISH ROY Versus KALYAN KUMAR	PETITIONER IN PERSON	
3	Cont.Cas(C)/406/2024	TAPAN DAS Versus KRISHNA KUMAR DWIVEDI AND 3 ORS.	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
4	WP(C)/2051/2024	MST SOKINA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
5	WP(C)/3744/2024 FIXED	TARANI KALITA, A.F.S. Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA	SC, FINANCE DEPTT.
6	WP(C)/3824/2024 FIXED	FORCE NO. 105131915 EX CONSTABLE /GD AKHTAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
7	WP(C)/3844/2024	DISANTA NATH AND ANR Versus THE ASSAM PUBLIC SERVICE COMMISSION AND 105 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	SC, APSC SC, HOUSING AND URBAN AFFAIRS
8	WP(C)/3874/2024	ALOK KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORA MS K BHATTACHARYYA MS K SARMA	GA, ASSAM
9	WP(C)/3876/2024	C/5023374 HAV/CLERK L TOMBA SINGHA AND 421 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.

10	WP(C)/3883/2024	LAXMI CHANDA Versus THE ASSAM STATE ELECTRICITY BOARD AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH DR. JAYOSHREE DAM	SC, APDCL SC, AEGCL
11	WP(C)/3884/2024	BANI KANTA CHUTIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K LAHKAR MR. I AHMED	GA, ASSAM
12	WP(C)/3886/2024	SAILENDRA KUMAR MALLIK Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR MS. K DEKA	DY.S.G.I.
13	WP(C)/3889/2024 B/O	RENU BORA SINGH AND 255 ORS. Versus THE UNION OF INDIA AND 3 ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	DY.S.G.I. SC, FINANCE SC, HEALTH
14	WP(C)/3895/2024	JIBAN NARAYAN KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR H MAURYA MR. U K BARMAN MR H ALI MR. R KONWAR MS B KOUSHIK	SC, AG (A AND E) SC, TRANSPORT DEPARTMENT, ASSAM

ORDER (STAY VACATING)

15	I.A.(Civil)/2174/2024 FIXED in WP(C)/3507/2024	THE RUBBER BOARD (ADMINISTRATION DEPARTMENT) AND 3 ORS Versus KRISHNA DAS AND ANR	MR D KALITA MR. D NATH MR. D NATH	MR. M J BARUAH
	WITH WP(C)/3507/2024	KRISHNA DAS Versus UNION OF INDIA AND 5 ORS	MR. M J BARUAH MR. JITU SAIKIA	MR D KALITA(R-2 TO 5) MR. D NATH(R-2 TO 5) DY.S.G.I.

ADMISSION

16	WP(C)/6138/2022 FIXED	CHAYANIKA PHUKAN AND 6 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. K N CHOUDHURY (r7- 14,16,17,19-28) SC, P AND R.D. GA, ASSAM SC, APSC MR. R M DEKA (r7- 14,16,17,19-28) MR. A S TAPADER (r-9,1- -14,16,19-21,23-28,16) MR. D J DAS (r-9,11-14,16,- 9-21,23-28,16) MS N MAHANTA (r-9,1- -14,16,19-21,23-28,16) N GAUTAM (r7,8,10,17,22)
17	WP(C)/1085/2023 B/O	SUKURAM RABHA @ SUK RAM RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
18	WP(C)/1397/2023 FIXED	DIGANTA KUMAR BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K GOSWAMI MR. A SANDILYA MR. J BARMAN MR D J BORO	SC, PWD
19	WP(C)/1729/2023 FIXED	PRANAB DAS AND 2 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA MS D DEVI	SC, BTC
20	WP(C)/1968/2023 FIXED	ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL (R 6) SC, EDU SC, WATER RESOURCE
21	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH

22	WP(C)/3508/2023 FIXED	SANI RAM BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
23	WP(C)/3511/2023	MADAN CH BEZBARUAH Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
24	WP(C)/3512/2023	KALI CHARAN BORO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
	WITH			
25	WP(C)/3524/2023	NAREN CH. BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
26	WP(C)/3526/2023	UDHAB CHANDRA BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
27	WP(C)/6062/2023	SONALI DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
	WITH			
28	WP(C)/6097/2023	RAJESWARI PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
29	WP(C)/6124/2023	CHAINAIBA DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
30	WP(C)/4969/2023 FIXED	MANIKA SWARGIARY Versus THE STATE OF ASSAM AND 3 ORS.	MAHIBUR RAHMAN MR. S RANA MS A AHMED	MR N KALITA (R-4) SC, HEALTH
31	WP(C)/5534/2023 FIXED	SMTI RINA SINGH DUWARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	SC, CO OP GA, ASSAM MR P NAYAK SC, K A A C SC, FINANCE
32	WP(C)/5645/2023 FIXED	MUNLIEN CHOREI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, FINANCE SC, REVENUE
33	WP(C)/7545/2023 FIXED	SMT. RITASRI BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM
34	WP(C)/594/2024 FIXED	NO.G/94115K EX HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
	WITH			
35	WP(C)/7592/2023	NO. G/94193F EX HAV/GD SOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
	WITH			
36	WP(C)/601/2024	NO.G/94167A EX HAV/GD JAI SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
37	WP(C)/707/2024 B/O	SHIKHA DAS @ SIKHA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.

38	WP(C)/1171/2024	PARTHA PRATIM DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH SC, FINANCE
39	WP(C)/1620/2024 B/O	ANIMA BHADRA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, AG MR T CHAKRABORTY (r-6) MR. D CHOUDHURY (r-6) MS. P GARGO (r-6) SC, IRRIGATION
40	WP(C)/1635/2024 FIXED	MURUGAN V Versus UNION OF INDIA AND 2 ORS	MR A SHARMA MR I AHMED MR V KUMAR	MRS. R DEVI DY.S.G.I.
41	WP(C)/1654/2024 B/O	DELOWARA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
42	WP(C)/2827/2024 FIXED	OMEE HASNU KEMPRAI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR. A PHUKAN MR. C K S BARUAH MR. D UPAMANYA MR. V CHOUDHURY MR. C SARMAH SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W MR. J CHUTIA,
43	WP(C)/2830/2024 FIXED	MADHURI KALITA MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR V CHOUDHURY MR P NAYAK MS H TERAMPI MR. C K S BARUAH MR. C SHARMA MR. D UPAMANYA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
44	WP(C)/2831/2024 FIXED	JAKARIA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR V CHOUDHURY MR. B GOGOI MR. C K S BARUAH MR. C SHARMA MR. D UPAMANYA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, PWD SC, HEALTH
45	WP(C)/2832/2024 FIXED	RAJIB BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM MR. C K S BARUAH MR. D UPAMANYA MR. V CHOUDHURY MR. C SARMAH SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W MR. P HANDIQUE
46	WP(C)/2896/2024 FIXED	NEERAJ SINGH JAMWAL Versus THE UNION OF INDIA AND 2 ORS.	MR S BORTHAKUR MR S DAS	MR. R K D CHOUDHURY MR. R K D CHOUDHURY DY.S.G.I.
47	WITH WP(C)/925/2023	PRASHANT GAUTAM AND 13 ORS. Versus THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA MR. A K SAHU	MRS S BARUAH DY.S.G.I.
	WITH I.A.(Civil)/2115/2024 in WP(C)/925/2023	UPENDRA KUMAR AND 8 ORS Versus THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MRS S BARUAH	DY.S.G.I.

48	WITH WP(C)/1960/2023	ARVIND P ANAND AND 7 ORS. Versus THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA	MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/2856/2023 in WP(C)/1960/2023	ARVIND P ANAND Versus THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA	DY.S.G.I.
49	WITH WP(C)/2112/2023	GYANENDRA KUMAR, CISF NO. 964490147 Versus THE UNION OF INDIA AND ANR.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
50	WITH WP(C)/2118/2023	MOHAMMAD IMRAN MALLICK Versus THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA MR. A K SAHU	MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/2088/2024 in WP(C)/2118/2023	MOHAMMAD IMRAN MALLICK Versus THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA	DY.S.G.I.
51	WITH WP(C)/1198/2024	SANJAY GUPTA AND 10 ORS Versus THE UNION OF INDIA AND 3 ORS.	MR M CHANDA	SC, C G S C
52	WITH WP(C)/1199/2024	SK SINHA AND 5 ORS. Versus UNION OF INDIA AND 3 ORS	MR. L N DIHINGIA (P-1,4) MR. A K SAHU (P-1,4) MR TAPAS DAS	MRS. R DEVI
	WITH I.A.(Civil)/2060/2024 in WP(C)/1199/2024	SK SINHA AND 2 ORS Versus UNION OF INDIA AND ANR	MR. L N DIHINGIA	DY.S.G.I.
53	WITH WP(C)/1211/2024	BRIJESH YADAV, DEPUTY COMMANDANT AND 24 ORS Versus UNION OF INDIA AND 2 ORS.	ARVIND KUMAR SHUKLA REETU SHARMA AMIT KUMAR	
54	WITH WP(C)/2027/2024	AMIT KUMAR THAKUR Versus THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
	WITH I.A.(Civil)/2107/2024 in WP(C)/2027/2024	AMIT KUMAR THAKUR, Versus THE UNION OF INDIA AND ANR	MR. L N DIHINGIA	DY.S.G.I.
55	WITH WP(C)/2577/2024	RAJ JOSHI Versus THE UNION OF INDIA AND 3 ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
	WITH I.A.(Civil)/2083/2024 in WP(C)/2577/2024	RAJ JOSHI Versus THE UNION OF INDIA AND 3 ORS	MR. L N DIHINGIA	DY.S.G.I.
56	WITH WP(C)/2598/2024	DR. BHUPINDER SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MRS. A GAYAN DY.S.G.I.
57	WP(C)/2930/2024 B/O	SUMITA BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR D KALITA MR. D NATH	MR. P K ROY(R-2) MR. S K CHAKRABORTY(R-2) MR. K K PARASAR (R-1) DY.S.G.I.
58	WP(C)/2964/2024 FIXED	NAYANMOMI PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM

59	WP(C)/2975/2024 FIXED	MD. SAHAJUDDIN AHMED AND 3 ORS Versus THE MANAGEMENT OF M/S PRAG BOSOMI SYNTHESIS LIMITED (PBSL)	MR. S BANIK	MR. B CHAKRAVARTY
60	WP(C)/2979/2024 FIXED	K GANESH, DIG, IRLA NO. 19350189 AND 5 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
ORDERS				
61	Cont.Cas(C)/45/2022 FIXED	KAMOLESH DAS AND 5 ORS Versus MUNINDRA NATH NGATEY AND 3 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	
62	Cont.Cas(C)/644/2023	RUPRAM DAS Versus DR. KAMALA KANTA KALITA AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	
63	WP(C)/6004/2023 B/O	SMT. SHIBANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR S NATH MR C M KIKON	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH AND F W SC, FINANCE
64	Cont.Cas(C)/303/2024 FIXED	SAFIKUL ISLAM Versus AYUSH GARG , IAS	MR. R ALI	
65	Cont.Cas(C)/304/2024 FIXED	JAYANTA KUMAR SARMA Versus DR. PRANJIT BORA	MR. M K CHOUDHURY MR. M SARMA	
66	WP(C)/2791/2024 B/O	JAYNGU RAM SONOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, FISHERY
67	WP(C)/2970/2024 FIXED	HAROON RASHID SIDDIQUI Versus THE CHAIRMAN CUM MANAGING DIRECTOR PNB AND 3 ORS	MR R ISLAM LEGAL AID COUNSEL	
68	WP(C)/2977/2024 FIXED	RUNJUN BORAH AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM
HEARING				
69	WP(C)/3335/2016 FIXED	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
70	WP(C)/1210/2023 B/O	DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024

13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./309/2022 1 Y 11 M 6 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	MD. RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS M. RAHMAN MS. A MESEN	MR A N AHMED (R-2) PP, ASSAM
2	CRL.A(J)/1/2023 1 Y 7 M 26 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	SUMESWAR KARMAKAR Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
3	Mat.App./46/2023 WITH LCR, FIXED	XXXXXXXX Versus XXXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/2529/2023 in Mat.App./46/2023	XXXXXXXX Versus XXXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	
4	CRL.A(J)/82/2023 2 Y 10 M 18 D :WITH LCR - 4 (FOUR) FILES	DILIP MANDAL @ DAS Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
	WITH I.A.(Crl.)/537/2023 in CRL.A(J)/82/2023	DILIP MANDAL @ DAS Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	
5	CRL.A(J)/123/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	ABDUL KADER Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/138/2023 0 Y 11 M 29 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	NARAYAN DEY Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM
	WITH I.A.(Crl.)/1166/2023 in CRL.A(J)/138/2023	NARAYAN DEY Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR	PP, ASSAM
7	I.A.(Crl.)/217/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 in CrI.A./330/2022	BUL MUDI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN	PP, ASSAM
	WITH Crl.A./330/2022	BUL MUDI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA	PP, ASSAM

8	I.A.(CrI.)/1033/2023 WITH LCR - 4 (FOUR) FILES, P.B. - 2 in CrI.A./451/2023 WITH CrI.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
9	I.A.(CrI.)/7/2024 WITH LCR - 3 (THREE) FILES in CrI.A./1/2024 WITH CrI.A./1/2024	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR. JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM PP, ASSAM
10	CRL.A(J)/22/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	RADHASYAM KARMAKAR Versus THE STATE OF ASSAM	MS. R D MOZUMDAR (AMICUS CURIAE)	PP, ASSAM
11	CRL.A(J)/51/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES WITH I.A.(CrI.)/459/2024 in CRL.A(J)/51/2024	SURAJ PRASAD Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL) MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM PP, ASSAM
12	I.A.(CrI.)/359/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CrI.A./108/2024 WITH CrI.A./108/2024	PROBISON HASDA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM MR. I U CHOWDHURY (R-2) MR. J ABBAS (R-2) PP, ASSAM
HEARING				
13	CRL.A(J)/26/2022 <u>7 Y 8 M 12 D</u> :WITH LCR - 5 (FIVE) FILES, P.B. - 2 WITH	BAPAN DUTTA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/29/2022 <u>7 Y 8 M 12 D</u> :	BIREN DAS @ BIRA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
15	CRL.A(J)/27/2022 <u>3 Y 0 M 1 D</u> :WITH LCR - 5 (FIVE) FILES, P.B.- 2	NILKANTA NATH Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
16	CrI.A./28/2022 WITH LCR - 3 (THREE) FILES, P.B. - 2	MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASAM AND ANR.	MR. N UDDIN MR. M HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
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12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3432/2024 FIXED	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
BAIL HEARING				
2	AB/1876/2024 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./27/2024	EKTA SHAKTI FOUNDATION, Versus THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
HEARING				
2	Arb.P./23/2021 FIXED	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 05/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2264/2024	TALEB ALI @ RAJA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
2	Bail Appln./2267/2024	SANJOY LALUNG @ RAWAN Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA S SHARMA	PP, ASSAM
3	Bail Appln./2268/2024	NIRANJAN KALITA Versus THE STATE OF ASSAM	MR. N ANAND	PP, ASSAM
4	Bail Appln./2272/2024	BISHAL DIP SAIKIA Versus THE STATE OF ASSAM	MR. S R GOGOI MS B DUTTA MR. C SARMAH	PP, ASSAM
5	Bail Appln./2275/2024	ROHIT NATH Versus THE STATE OF ASSAM	MR. A K AHMED M AHMED	PP, ASSAM
MOTION				
6	Crl.Pet./895/2024	DHANAN DAS Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR. U S BORA MR P J DUTTA MS T DAS MR. A KHANDAKAR MR J. B. CHOUDHURY	PP, ASSAM
7	Crl.Pet./897/2024	DEBU GUHA Versus THE STATE OF ASSAM AND ANR	MR. N DUBEY MS P PHUKAN MS. M DAIMARY MS M AHMED	PP, ASSAM
8	Crl.Pet./901/2024	M/S ROYAL GEMS AND JEWELLERS Versus M/S RARA WORLD	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	
9	Crl.Pet./904/2024	MANJUR AHMED @ MONSUR AHMED AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
10	Crl.Pet./910/2024	MOHAMMAD HUSSAIN ALI Versus SOBNAM SULTANA	MR M RANA MD. I AHMED MS J A SIDDIKA	

11	Crl.Pet./911/2024	ABHINASH BORI Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM J BHUYAN MS P DEKA	PP, ASSAM
12	Crl.Pet./912/2024	SMT. SUSMITA DEB (SHOME) Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
13	AB/1960/2024 FIXED.	ANOWAR ISLAM AKAND Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
14	AB/1990/2024	MUSTAFIJUR RAHMAN @ MUSTAFA MANIRUZZAMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR A BASUMATARY	PP, ASSAM
15	AB/1991/2024	DHARMENDRA BORAH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
16	AB/1992/2024	AJIT KUMAR DEY AND ANR. Versus THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
17	AB/1993/2024	SUFIA KHATUN MANDAL AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H A AHMED MR. I U CHOWDHURY	PP, ASSAM
18	AB/1997/2024	BIREN TERON Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
19	AB/2000/2024	HIMANKA BORAH Versus THE STATE OF ASSAM	MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	PP, ASSAM
20	AB/2003/2024	DHIREN BISWAS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED	PP, ASSAM
21	AB/2005/2024	GIRENDRA BISWAS @ GIREN BISWAS AND 4 ORS Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA	PP, ASSAM
22	AB/2012/2024	KHAJEN ALI AND ANR. Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	AB/2019/2024	SAHAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
24	AB/2024/2024	MD. AJIBOR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
25	AB/2027/2024	ATUL TAMULY Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
26	AB/2034/2024	NABA KRISHNA MAHANTA Versus THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY	PP, ASSAM
27	AB/2037/2024	LOHIT RAHMAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	PP, ASSAM
28	AB/2038/2024	NUR MAHAMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
29	AB/2039/2024	MONOWARA BEGUM Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

ADMISSION

30	Crl.Pet./1043/2023 FIXED	CHANDAN PATHAK Versus THE STATE OF ASSAM AND ANR.	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	MR S RAHMAN (R-2) MR U PANDEY (R-2) PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./830/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
32	Bail Appln./1437/2024 FIXED.	SAKRUL ISLAM @ SAMIR Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
33	Bail Appln./1856/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR. J M A CHOUDHURY(INFORMANT) PP, ASSAM
34	Bail Appln./1966/2024 FIXED	RABIKUL ISLAM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	PP, ASSAM
35	Bail Appln./2036/2024 FIXED.	TARIK AZIZ Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
36	Bail Appln./2037/2024 FIXED	DEEPAK GOGOI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
37	Bail Appln./2108/2024 FIXED	ABDUL WAHID BARBHUIYA @ ABDUL WAHID @ PAKHI MIA AND ANR Versus THE STATE OF ASSAM	MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
38	Bail Appln./2162/2024 FIXED	ANARUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
39	Bail Appln./2165/2024 FIXED	MIJANUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
BAIL HEARING				
40	AB/3701/2023 FIXED	BIKASH SARKAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
41	AB/4026/2023 FIXED	LANKESWAR KALITA Versus THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MR D KALITA	PP, ASSAM
42	AB/1224/2024 FIXED	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
43	AB/1419/2024 FIXED	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
44	AB/1462/2024 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
45	AB/1515/2024 FIXED	ABDUL BAREK @ ABDU BARIK AND 2 ORS. Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM

46	AB/1538/2024 FIXED	RAJIUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
47	AB/1616/2024 FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
48	AB/1680/2024 FIXED	PRASHANTA DAS AND ANR Versus THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
49	AB/1744/2024 FIXED	SAHARAD ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
50	AB/1842/2024 FIXED	MUSTOFA MAHMADUL HASSAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
51	AB/1846/2024 FIXED	ABDUL HANNAN MAZUMDER AND 3 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

ORDERS

52	I.A.(CrI.)/585/2020 AB 1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
53	Review.Pet./123/2023 IN MAC.APP. 767/2022(D/O), WITH LCR	DIBAKI BARUAH AND 2 ORS Versus NISHA KUMARI AND 2 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	MS. R D MOZUMDAR (r-3) MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
54	CrI.Pet./451/2023 WITH LCR 2 FILES(SCANNED COPY)	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
55	CrI.A./141/2024 WITH LCR (FOUR FILES).	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/446/2024 in CrI.A./141/2024	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
56	I.A.(Civil)/1945/2024 IN MAC.APP. 734/2022, LCR 3 FILES, B/O in I.A.(Civil)/2977/2022	PIYARIA DEVI AND 7 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD AND ANR	MR. P BORA MS K SARMA	MR. R GOSWAMI MS. P BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2122/2024	UDIP DUTTA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	Bail Appln./2144/2024	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K H SAIKIA	PP, ASSAM
MOTION				
3	CRP(IO)/281/2024	GAURI KANTA BRAHMA Versus KONSHER BRAHMA AND 2 ORS.	MR. B J MUKHERJEE MS R SAHA	
4	AB/1940/2024	NAZIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY M INGTI	PP, ASSAM
ADMISSION				
5	Mat.App./26/2024 B/O	XXXXXXX Versus XXXXXXX	MR. A H M R CHOUDHURY	
	WITH I.A.(Civil)/2198/2024 in Mat.App./26/2024	XXXXXXX Versus XXXXXXX	MR. A H M R CHOUDHURY	
6	Review.Pet./131/2024 MAC.APP. 303/2014(D/O)	SMT JNAN PRABHA AGARWAL AND 2 ORS Versus SRI MANOJ KUMAR DUTTA AND 3 ORS	MR. B K JAIN MS. O PHUKAN	
7	MACApp./225/2024	THE NEW INDIA ASSURANCE CO. LTD Versus SMTI. MIRA HASDA AND 5 ORS	MR. A ACHARYA	
	WITH I.A.(Civil)/1511/2024 in MACApp./225/2024	THE NEW INDIA ASSURANCE CO. LTD Versus SMTI. MIRA HASDA AND 5 ORS	MR. A ACHARYA	
8	MACApp./232/2024	UNITED INDIA INSURANCE CO LTD. Versus NANDITA PEGU AND 5 ORS .	MRS L SHARMA MR. K K BHATTA MR A SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA (r- 1 up 4)
	WITH I.A.(Civil)/1579/2024 in MACApp./232/2024	UNITED INDIA INSURANCE CO LTD. Versus NANDITA PEGU AND 5 ORS .	MRS L SHARMA MR. K K BHATTA MR A SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA (r- 1 up 4)

9	MACApp./252/2024	GULJAN BIBI . Versus AFJAL HUSSAIN AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	MR. S P SHARMA (r-3) MS. R. D. MOZUMDAR (R-3)
10	MACApp./289/2024	UNITED INDIA INSURANCE CO LTD. Versus POLLOBI @PALLABI SAIKIA AND 5 ORS.	MRS L SHARMA MR. K K BHATTA MR A SHARMA	
	WITH I.A.(Civil)/1816/2024 in MACApp./289/2024	UNITED INDIA INSURANCE CO LTD. Versus POLLOBI @PALLABI SAIKIA AND 5 ORS.	MRS L SHARMA MR. K K BHATTA MR A SHARMA	MR. A BHATTACHARYYA (r-1,3,4)
11	MACApp./333/2024	UNITED INDIA INSURANCE CO. LTD . Versus PRITI DUTTA AND 2 ORS . A	MS. M CHOUDHURY MS C BORAH	MR. A R SIKDAR MR. S I TALUKDAR (R-1) J A SIKDAR (R-1)
	WITH I.A.(Civil)/1993/2024 in MACApp./333/2024	UNITED INDIA INSURANCE CO. LTD . Versus PRITI DUTTA AND 2 ORS . A	MS. M CHOUDHURY MS C BORAH	MR. A R SIKDAR MR. S I TALUKDAR (R-1) J A SIKDAR (R-1)
12	MACApp./335/2024	BIREN KALITA Versus RASHMI PERIWAL (RATHI) AND ANR. A	MR D MONDAL	MS S MOCHAHARI (r-2) MR. S DUTTA (R-2) MR S DUTTA (r-2)
<u>BAIL HEARING</u>				
13	AB/1286/2024 FIXED	MONJUR AHMED @ MONJURUL HOQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
14	AB/1800/2024 FIXED	RAJENDRA NAIK Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
<u>ORDERS</u>				
15	RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS Versus SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MR.A S UDDIN MS.P M BARUAH	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH MC/524/2012 in RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS Versus SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MS.P M BARUAH MR.A S UDDIN	
	WITH MC/1754/2013 in RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS Versus SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MR.A S UDDIN MS.P M BARUAH	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH MC/1755/2013 in RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS Versus SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MS.P M BARUAH MR.A S UDDIN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
16	CRP/179/2016 WITH LCR	ON THE DEATH OF MD. NAZRUL HAQUE, HIS LEGAL HEIRS and 3 ORS Versus ON THE DEATH OF MD. ABDUL BASID, MD MOINUDDIN SIKDAR Versus AMIR HUSSAIN and 11 ORS	MS.R CHOUDHURY MS.E YASMIN	MR.S S SHARMA MR.B J MUKHERJEE
17	RSA/179/2018	MD MOINUDDIN SIKDAR Versus AMIR HUSSAIN and 11 ORS	MR. S A AHMED MS.S CHAKRABORTY MR.S A AHMED	MR.R SARMA MR.P K DEKA MR. R SARMA (r-1,2) MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR A HUSSAIN (r-1,2)
	WITH I.A.(Civil)/253/2019 in RSA/179/2018	MD MOINUDDIN SIKDAR Versus AMIR HUSSAIN and 11 ORS	MR. S A AHMED MS.S CHAKRABORTY MR.S A AHMED	MR.R SARMA MR.P K DEKA MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR D HAZARIKA

18	CRP/142/2019	RAHIMUDDIN Versus DIPALI HAZARIKA AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. R J BORDOLOI (R1) MR J C GOGOI (r-1,2,3) MR. B P SINHA (r-1,2,3) MR. R ALI MR. R ALI MR M BORO
19	I.A.(Civil)/2925/2019 IN RSA 62/2009(D/O), WITH LCR in RSA/62/2009	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND ORS	MR H DAS MR. B C DEKA	MR P S DEKA MR. R S DEORI, SC, SOIL CONSERVATION DEPTT. MR. T R GOGOI, G.A., ASSAM
	WITH I.A.(Civil)/2926/2019	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
	WITH I.A.(Civil)/2927/2019	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
20	I.A.(Civil)/30/2020 in CRP/255/2016	HAJI IDRIS ALI LASKAR and ANR. Versus ON THE DEATH OF MD. IBRAHIM ALI LASKAR, HIS LEGAL HEIR FATIMA BEGUM (DAU) AND 9 ORS	MR. N DHAR MR. A DHAR MR. M MALAKAR	
	WITH CRP/255/2016	HAJI IDRIS ALI LASKAR and ANR. Versus MD. IBRAHIM ALI LASKAR	MR.N DHAR MR. T U LASKAR MR.M MALAKAR	MR K BISWAKARMA MS B DEVI
21	RSA/17/2021	FAIZUL ISLAM BHUYAN Versus GUNODHAR ROY AND 13 ORS.	MR. A RAHMAN MR E HUSSAIN	MR. I KALITA (r-1 to 3) MR. K P PATHAK (r-1 to 3) MR. D GOGOI (r-1 to 3)
22	RSA/26/2021 CAVT. NO.00892/021,	THE PRESIDENT, BAROIGRAM GAON PANCHAYAT Versus NOOR UDDIN AHMED AND 7 ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH G UDDIN MR. A S TAPADER FOR CAVEATOR
23	RSA/77/2021	MAFIDA BEGAM AND ANR. Versus ON THE DEATH OF FAIJUR RAHMAN HIS LEGAL HEIR HAMIDA KHATUN(WIFE) AND ORS.	MR. B C DAS MS. I DAS	
24	RSA/122/2021	SMTI JOTSNA PAUL AND ANR Versus PEAR UDDIN MAZUMDER AND ORS	MR. D MOZUMDER MR. S BISWAS	
25	I.A.(Civil)/962/2022 in RSA/15/2020	MRS. HEMANGINI BORAH Versus SMTI. DULAN KALITA AND ANR	MR. H K DEKA	MR. J. ALI (r-1,2) MR. M. P. SARMA (r-1,2) MISS. M DAS (r-1,2) MS R A MOSTAFI
	WITH RSA/15/2020	MRS. HEMANGINI BORAH Versus SMTI. DULAN KALITA AND ANR	MR. H K DEKA MR. B D DEKA MR. M DAS N CHAUDHURY	
26	RSA/155/2023	ON THE DEATH OF MANESWAR RABHA HIS LEGAL HEIR SMT ALARI RABHA AND 7 ORS Versus SRI SANTA RAM RABHA	MR. D C KALITA MR. B K BHAGAWATI MS. P DAS	
27	CRP(IO)/221/2023	NABANITA CHOUDHURY (WIFE) Versus ABHIJIT NATH (HUSBAND)	MAHIBUR RAHMAN MR. A K AHMED MS A AHMED MR A AHMED MD A ISLAM	
28	RSA/15/2024	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	MR. B K SEN MR A HUSSAIN N HASAN

	WITH I.A.(Civil)/259/2024 in RSA/15/2024	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	
	WITH I.A.(Civil)/260/2024 in RSA/15/2024	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	
29	MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. SUDAKSHINA K. MS. P BARUAH
	WITH I.A.(Civil)/1286/2024 in MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
30	FAO/27/2024	NUR NEHAR KHATUN Versus KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. B J MUKHERJEE(R-1,2) MS R SAHA (R-1,2)
	WITH I.A.(Civil)/1231/2024 in FAO/27/2024	NUR NEHAR KHATUN Versus KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
31	I.A.(CrI.)/302/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in CrI.Rev.P./273/2022	JAMELA KHATOON, Versus MD. IBRAHIM ALI AND ANR.		MR M HOQUE PP, ASSAM
	WITH CrI.Rev.P./273/2022	MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR	MD A HUSSAIN MR. M HOQUE	MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM
32	I.A.(Civil)/450/2024 in MACApp./1133/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus BORNALI GOGOI AND 8 ORS.	MRS B ACHARYA MR. A ACHARYA	MR. P J BARMAN (r-7) MR. M MORE (R-1,2,3) MS P PHUKAN (r-7) MR. N D SARMA (R-1,2,3)
	WITH MACApp./1133/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD Versus BORNALI GOGOI AND 8 ORS F	MRS B ACHARYA	
33	I.A.(Civil)/541/2024 in MACApp./1638/2024	THE NATIONAL INSURANCE COMPANY LTD Versus RADHA MONI CHASA AND 2 ORS	MR. P J BARMAN MS R TADO	MR. M TALUKDAR(R-1)
	WITH MACApp./1638/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus RADHA MONI CHASA AND 2 ORS F	MR. P J BARMAN	
34	I.A.(Civil)/645/2024 in MACApp./2440/2024	SAHEDA BEGUM AND 2 ORS. Versus RITWIK ROCHAN KALITA AND 2 ORS.	MR. N SHARMA	MR. T DEURI(R-2) MD A RAHMAN(R-2) MR. R GOSWAMI (r-3) MS. M SAIKIA (r-3) MS. P BORTHAKUR (r-3) MR D S DEKA(R-2) MS. L WANGSA(R-2)
	WITH MACApp./2440/2024 (Filing Number)	SAHEDA BEGUM AND 2 ORS Versus RITWIK ROCHAN KALITA AND 2 ORS F	MR. N SHARMA	
35	I.A.(Civil)/757/2024 in RSA/369/2017	MD MONOJJIR ALI Versus STATE OF ASSAM and ORS	MR. T U LASKAR	GA, ASSAM GA, ASSAM

	WITH RSA/369/2017	MD MONOJJIR ALI Versus STATE OF ASSAM and ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. P K ROY (R4-15(D)) MR. S K CHAKRABORTY (R4-15(D)) MR A CHAKRABORTY (R4-15(D)) MS. M DUTTA (R4-15(D)) MR. C K S BARUAH (SR. GOVT. ADV)
36	I.A.(Civil)/910/2024 in MACApp./160/2024	DINAMANI DAS Versus MD. HAIZUDDIN AHMED AND 2 ORS.	MS. T SOM	MS. R D MOZUMDAR(R-3) MR. M U MONDAL(R-2) MR. M H BARBHUYAN(R-2) MS. N NASRIN(R-2) MS. C MOZUMDAR(R-3) MR. S P SHARMA(R-3) MR K ISLAM(R-2) MR. A W MONDAL(R-2)
	WITH MACApp./160/2024 (Filing Number)	DINAMANI DAS Versus HAIZUDDIN AHMED AND 2 ORS F	MS. T SOM	
37	I.A.(Civil)/1006/2024 in MACApp./3123/2024	DILJIT ADHIKARY Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. P HAZARIKA MR. H S BORAH K BARMAN	MR. K K BHATTA (r-1)
	WITH MACApp./3123/2024 (Filing Number)	DILJIT ADHIKARY Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS B	MR. P HAZARIKA	
38	I.A.(Civil)/1008/2024 in MACApp./2688/2024	UNITED INDIA INSURANCE CO. LTD Versus GAUTAM MUNDA AND 3 ORS	MR. R K BHATRA MR. A SAIKIA MS P HAJURI N DHAR	
	WITH MACApp./2688/2024 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus GAUTAM MUNDA AND 3 ORS A	MR. R K BHATRA	
	WITH I.A.(Civil)/2690/2024 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus GAUTAM MUNDA AND 3 ORS A	MR. R K BHATRA	
39	I.A.(Civil)/1048/2024 in MACApp./348/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus REKHA RANI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR S K BEHARA	
	WITH MACApp./348/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus REKHA RANI DAS AND 4 ORS. F	MR. R GOSWAMI	
	WITH I.A.(Civil)/3928/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus REKHA RANI DAS AND 4 ORS. F	MR. R GOSWAMI	
40	I.A.(Civil)/1139/2024 in MACApp./3732/2024	REEMA DAS BORO @ HIRMOBA BORO AND 2 ORS. Versus TATA AIG GEN. INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. K K BHATTA (r-1) MR. B DEORI (R-2,3) MS P BORUAH (R-2,3)
	WITH MACApp./3732/2024 (Filing Number)	REEMA DAS BORO @ HIRMOBA BORO AND 2 ORS Versus TATA AIG GEN. INSURANCE COMPANY LTD AND 2 ORS F	MR. A R AGARWALA	
41	I.A.(Civil)/1302/2024 in MACApp./3944/2024	NATIONAL INSURANCE COMPANY LTD Versus MAHESH CH. RAY AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	MS. N MODI MD H R AHMED(R-1) BASON ALI

	WITH MACApp./3944/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MAHESH CH. RAY AND 2 ORS.	MR. K K BHATTA	
	WITH I.A.(Civil)/3945/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MAHESH CH. RAY AND 2 ORS B	MR. K K BHATTA	
42	I.A.(Civil)/1695/2024 in MACApp./13333/2023	UNITED INDIA INSURANCE CO LTD Versus GIRIDHAR DAS AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HAJURI N DKHAR	
	WITH MACApp./13333/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA	
43	I.A.(Civil)/1895/2024 in MACApp./6429/2024	NILIMA BISHWAS AND 4 ORS Versus SHYAMANTA BASUMATARY AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./6429/2024 (Filing Number)	NILIMA BISHWAS AND 4 ORS Versus SHYAMANTA BASUMATARY AND ANR F	MR. A R AGARWALA	
44	I.A.(Civil)/2078/2024 WITH LCR 2 FILES in MACApp./221/2017	MRS CHANDANA BASUMATARY and 3 ORS Versus THE ORIENTAL INSURANCE CO. LTD F	MR. A R AGARWALA	
	WITH MACApp./221/2017	THE ORIENTAL INSURANCE CO. LTD Versus MRS CHANDANA BASUMATARY and 6 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR. A R AGARWALA MS. K L R YANTHAN MR.A HUSSAINR-5 MD. K ALI
45	I.A.(Civil)/2149/2024 WITH LCR in RSA/51/2020	SRI JAHANUDDIN SK AND 3 ORS Versus ON THE DEATH OF MAIJUDDIN SK	MR. RASHIDUL ISLAM	MR G BHARADWA MR B DEORI
	WITH RSA/51/2020	SRI JAHANUDDIN SK AND 3 ORS Versus MD. MAIJUDDIN SK AND 4 ORS	MS. R CHOUDHURY(P-4) MS. R CHOUDHURY(P-4) MR. A A R KARIM MR. A A R KARIM MS F N ZAMAN(P-4) MR D. CHAKRABORTY MR. RASHIDUL ISLAM(P-4) MR J HUSSAIN	MR. A C SARMA (R-1,2,3,4,5) MR. A BARKATAKI MR G BHARADWAJ (R-1,2,3,4,5) MS U DAS MR B DEORI (R-1,2,3,4,5) SR GA,ASSAM
	WITH I.A.(Civil)/2148/2024 in RSA/51/2020	SRI JAHANUDDIN SK AND 3 ORS Versus ON THE DEATH OF MAIJUDDIN SK	MR. RASHIDUL ISLAM	MR G BHARADWA MR B DEORI
46	I.A.(Civil)/2151/2024 WITH LCR in RSA/60/2017	SMTI SHIPRA ADITYA and 5 ORS Versus ON THE DEATH OF SMTI ROMA ROY	MR. D MOZUMDER MR. S BISWAS	MR. P K ROY MR. S K CHAKRABORTY MR. M DUTTA MS. A CHAKRABORTY
	WITH RSA/60/2017	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS Versus SMTI SHIPRA ADITYA and 5 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. M DUTTA MS. A CHAKRABORTY	MR. D MOZUMDER MS. J KAKOTI MR. S BISWAS
47	WITH RSA/59/2017	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS Versus SMTI SHIPRA ADITYA and 38 ORS	MR. P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	GA, ASSAM MR.D MOZUMDER MR. S BISWAS
48	I.A.(Civil)/2154/2024 WITH LCR in RSA/18/2012	MRS. PARIMAI SMART AND 5 ORS Versus ON THE DEATH OF HARIMOHAN DEY	MR. R SARMA	MR. T J MAHANTA MS.P BHATTACHARYA

WITH
[RSA/18/2012](#)

MRS. PARIMAI SMART AND 5ORS
Versus
HARIMOHAN DEY

MR.R SARMA
MR.P P BARUAH
MS.I GOHAIN
MD.A KHAN
MR.N G KUNDU
MR.P K R CHOUDHURY

MR.T J MAHANTA
MS.P BHATTACHARYA
MRK K DAS
MS.D DUTTA

WITH
[I.A.\(Civil\)/2152/2024](#)
in RSA/18/2012

MRS. PARIMAI SMART AND 5 ORS
Versus
ON THE DEATH OF HARIMOHAN DEY

MR. R SARMA

MR. T J MAHANTA
MS.P BHATTACHARYA

WITH
[I.A.\(Civil\)/2153/2024](#)
in RSA/18/2012

MRS. PARIMAI SMART AND 5 ORS
Versus
ON THE DEATH OF HARIMOHAN DEY

MR. R SARMA

MR. T J MAHANTA
MS.P BHATTACHARYA

49 [I.A.\(Civil\)/2227/2024](#)
in MACApp./7092/2019

SMTI. SEPTEMI SANGMA
Versus
UNITED INDIA INSURANCE CO. LTD AND
ANR

MR. A BARUAH

MR. K K BHATTA

WITH
[MACApp./7092/2019](#)
(Filing Number)

SMTI. SEPTEMI SANGMA
Versus
UNITED INDIA INSURANCE CO. LTD AND
ANR

WITH
[I.A.\(Civil\)/2023/2019](#)

SMTI. SEPTEMI SANGMA
Versus
UNITED INDIA INSURANCE CO. LTD AND
ANR

MR. A BARUAH
MR. J P MORE

MR. K K BHATTA

HEARING

50 [RSA/110/2013](#)
WITH LCR, B/O

ALTAB HUSSAIN
Versus
LAL MAHMUD ANSARI

MR.A B CHOUDHURY
MRH HAQUE
MR.WISE IMRAN

MR.R ALI
MR.H A AHMED

WITH
[MC/1383/2013](#)
in RSA/110/2013

ALTAB HUSSAIN
Versus
LAL MAHMUD ANSARI

MR.A B CHOUDHURY
MR.WISE IMRAN
MRH HAQUE

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3504/2024 FIXED	MANINDRA CHANDRA DAS AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	SC, PWD ROAD GA, ASSAM SC, REVENUE
2	WP(C)/3676/2024 FIXED	RAJ KUMAR SINGH AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
3	WP(C)/3871/2024	SAMSUL HAQUE LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R D GUPTA MS. SASWATI KAR	GA, ASSAM SC, NHIDC
4	WP(C)/3885/2024	DIPTI DUTTA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG	GA, ASSAM
5	WP(C)/3891/2024	RUPA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR B BURAGOHAİN MR. P K GOGOI	GA, ASSAM
6	WP(C)/3893/2024	JAYANTA LAKRA Versus THE UNION OF INDIA AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM DY.S.G.I. SC, NHIDC
7	WP(C)/3896/2024	SAKSHI DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS S JAIN	GA, ASSAM SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
8	I.A.(Civil)/2288/2024 in WP(C)/3284/2024	SEMSON ENGTI Versus THE UNION OF INDIA AND 9 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, NHAI SC, REVENUE SC, FINANCE SC, K A A C
	WITH WP(C)/3284/2024	SEMSON ENGTI Versus THE UNION OF INDIA AND ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, NHAI SC, K A A C SC, FINANCE SC, REVENUE

ADMISSION

9	Co.Pet./6/2010	KOTAK MAHINDRA PRIME LIMITED Versus KITPLY INDUSTRIES LIMITED	G N SAHEWALLA D SENAPATI MD ASLAM J KOTOKY	A GOSWAMI M HAZARIKA
	WITH			
10	Co.Pet./7/2010	KOTAK MAHINDRA INVESTMENTS LIMITED Versus KITPLY INDUSTRIES LIMITED	MR.G N SAHEWALLA MR.MD ASLAM MR.P BARUAH MR.J KOTOKY	MS.M HAZARIKA MS.A GOSWAMI MS.A AJITSARIA
11	Co.Appl./6/2014	THE OFFICIAL LIQUIDATOR Versus JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
	WITH			
12	Co.Appl./1/2017	M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. Versus THE OFFICIAL LIQUIDATOR	MR.D KALITA MS.J R THAKUR MR.A THAKUR	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA
13	WP(C)/319/2021 FIXED	SATRADHIKAR GAHAN CHANDRA GOSWAMI SOWARANI UDDYAN ARU KALA KRISTI BIKASH KENDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC. REVENUE
14	WP(C)/4926/2021 FIXED	KHAGEN CHANDRA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM MR. R K TALUKDAR (r-4 to 8) MR. D BORAH (r-4 to 8) SC, REVENUE
15	WP(C)/6136/2022 FIXED	NUR ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. A K HUSSAIN (R8) SC, REVENUE
16	WP(C)/798/2023	PRABHAWATI DAS (TELTUPI) Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MD. S M RAHMAN MR. A BORUA	GA, ASSAM SC, REVENUE
17	WP(C)/933/2023 FIXED	M/S S B ENTERPRISE Versus THE STATE OF ASSAM AND 9 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, P H E
18	WP(C)/1193/2023	BHUPATI BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, BTC SC, REVENUE
19	WP(C)/1331/2023	ANANDA RAM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	MR. K N CHOUDHURY (r-4 to 6) SC, CO OP GA, ASSAM MISS. R R KAKATI (r-4 to 6) N GAUTAM (r-4 to 6) MR. H G HAZARIKA (r-4 to 6)
20	WP(C)/1908/2023 FIXED	ECI- SANJOSE (JV) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. B CHAKRAVARTY DY.S.G.I.
	WITH			
	I.A.(Civil)/478/2024 in WP(C)/1908/2023	NORTHEAST FRONTIER RAILWAY Versus ECI- SANJOSE (JV)	MR B CHAKRAVORTY	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI
21	WP(C)/2722/2023 FIXED	RUKIA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. B DEKA (R-1,2,3,4) DY.S.G.I.

22	WP(C)/5764/2023 FIXED	PRIYANKA PRITY BARUAH Versus THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA AND 2 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR S DUTTA (R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. S DUTTA (R-1) MS. P BORTHAKUR (R2) MR S DUTTA (R-1)
	WITH			
23	WP(C)/6677/2023 CAVT. NO. 10492/023,	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD Versus THE INSURANCE OMBUDSMAN AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S N TAMULI MS. P K ZANNAT FOR CAVEATOR
24	WP(C)/193/2024	RANJIT KUMAR SAIKIA AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KHATANIAR MR. P KAKATI	MR. K K NANDI (r-5,6) MR. G PEGU MS S DEY (r-5,6) MISS. R. DAS (r-5,6) DY.S.G.I.
25	WP(C)/1235/2024	SAFILE DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
26	WP(C)/1376/2024	NOREN MORAN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. N BORPATRAGOHAİN MR. D GOGOI	SC, FOREST
27	WP(C)/1573/2024	M/S LARUA SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM
28	WP(C)/1834/2024	SANTOSH KUMAR JAIN AND 2 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, NHAI MR K BHUYAN (R-12) MR. M U E BHUYAN (R-12) DY.S.G.I. SC, NHIDC SC, REVENUE
29	WP(C)/1942/2024 CAVT. NO.02132/024,	BHARAT SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR. R BARUAH MR. N M DUTTA	GA, ASSAM MR H GUPTA MR B P BORAH MR P J DUTTA DY.S.G.I. FOR CAVEATOR SC. AGRICULTURE SC, PCB SC, FOREST
30	WP(C)/2700/2024 FIXED	NAVAJYOTI SARMA Versus UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD
31	WP(C)/2782/2024 FIXED	PARBIN SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PCB
32	WP(C)/2886/2024 FIXED	M/S BHAWANI MARKETING PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MR. Z ISLAM MR. P DAS	SC, GST
33	WP(C)/3136/2024	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	GA, ASSAM DY.S.G.I. SC, REVENUE
34	WP(C)/3150/2024 FIXED	PUTUL SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS. H TALUKDAR	SC, GST DY.S.G.I.
35	WP(C)/3177/2024 FIXED	JOYANTA HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHА	GA, ASSAM

36	WP(C)/3283/2024 FIXED	RINKUMONI BORDOLOI Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAJN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
37	WP(C)/3289/2024	Prashant Borah Versus THE UNION OF INDIA	MR. A K GUPTA MR K J SAIKIA	SC, GST DY.S.G.I.
38	WP(C)/3329/2024 FIXED	SAI TRADE AND AGENCIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
39	WP(C)/3376/2024 FIXED	BIJOY KUMAR KANO Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
40	WP(C)/3524/2024 FIXED	SANJAY BHAGAT AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS M HAZARIKA MS. S NEWAR	GA, ASSAM SC, REVENUE SC, K A A C
41	WP(C)/3652/2024	SANTOSH THAKUR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM MR. A NARZARI (R-4) SC, REVENUE
WITH				
42	WP(C)/1248/2024	SMTI. KANMAI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM MR. M A SHEIKH (r-5,6) MS F INTAZ (r-5,6) SC, REVENUE
ORDERS				
43	WP(C)/7255/2022 B/O	UTPAL NAGAR BHOGARGAON UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	GA, ASSAM SC, GMC
44	CRP(IO)/427/2023	DIPANKAR CHAKRABORTY Versus SUBHENDU CHAKRABORTY AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
45	Cont.Cas(C)/199/2024	DIPANJALI PRABHA DEKA Versus PRANAB KUMAR DEKA	MS D DEORI	DR. N DEKA MS P CHAKRABORTY
46	Cont.Cas(C)/277/2024	JAHURA KHATUN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. D SAIKIA(R-1) MR. R BORPUJARI(R-1) MS. N BORDOLOI(R-1)
47	WP(C)/1037/2024 FIXED	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
WITH				
	I.A.(Civil)/925/2024 in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
48	I.A.(Civil)/1999/2024 TR.P.(C) 78/2021(D/O) in Tr.P.(C)./78/2021	PALLABI DAS Versus BISWAJIT DAS	MR. S D PURKAYASTHA	
49	I.A.(Civil)/2231/2024 in SAO/7/2012	KAMAL CHANDRA DEKA Versus LEGAL HEIRS OF RAHIMUDDIN AHMED	MR. SHEELADITYA	
50	WP(C)/2692/2024	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Monday,5th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MALASRI NANDI****COURT NO: 18****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/28/2019 5 Y 8 M 8 D :	BUDUL DAS Versus THE STATE OF ASSAM	MS. S KANUNGOE, AMICUS CURIAE MS. D SAIKIA (AMICUS CURIAE)	MR. B SHARMA(ADDL.PP, ASSAM)
MOTION (BA)				
2	Bail Appln./2262/2024	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
3	Bail Appln./2263/2024	KIRPAL SINGH @ JAGGA Versus UNION OF INDIA	MD A RAHMAN MOTIUR RAHMAN MR. M RAHMAN	SC, NCB
4	Bail Appln./2271/2024	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
5	Bail Appln./2273/2024	MAHADEV DAS Versus THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
6	Bail Appln./2274/2024	ZULFIQUAR ALI BUTTO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. D BORA	PP, ASSAM
7	Bail Appln./2276/2024	ABDUL MANNAN SARKAR Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
MOTION				
8	Crl.Rev.P./274/2024 FIXED	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
9	Crl.Rev.P./289/2024	ABDUL ALI @ ABDUL MAZID Versus MUSTT. SELIMA BEGUM	MR A N AHMED	
10	Crl.Rev.P./292/2024	MUKTADIR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
11	Crl.Rev.P./294/2024	LILADHAR DAS Versus M/S ASSAM HIRE PURCHASE COMPANY PVT LTD AND ANR	MR P C DEY MR BASAB DEY	PP, ASSAM

12	Crl.Pet./902/2024	BHABADWIP BORAH @ SRI BHABADUP BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
13	Crl.Pet./903/2024	MD. NUR AMIN @ NURUL AMIN Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
14	Crl.Pet./906/2024	HIKMAT ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MD I H LASKAR	PP, ASSAM
15	Crl.Pet./907/2024	SACHIN MEDHI Versus DILIP KUMAR KALITA AND 2 ORS	MR. A CHAMUAH MR. A R KASHYAP	PP, ASSAM
16	Crl.Pet./908/2024	RAJU GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR. N J GOGOI MS. S DEB	PP, ASSAM
17	Crl.Pet./913/2024	MANOJ PAUL Versus THE STATE OF ASSAM AND ANR	MR. A PAUL MS. M M KALITA	PP, ASSAM
18	Crl.Pet./914/2024	RUPJYOTI SARMA Versus THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
19	Crl.Pet./916/2024	HARUN ROSHID Versus BARAMATI AGRO LIMITED	MR. J AHMED MS A HUSSAIN R BEGUM	
20	Crl.Pet./917/2024	AJAY KUMAR JAIN Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
21	AB/2004/2024	ABHAY MARKAND SAKHARE Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR P KATAKI MRS R BEGUM MS. M DEVI MS. A LALA	SC, CBI
22	AB/2006/2024	BELLAL HUSSAIN @ BELLAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
23	AB/2007/2024	SHAHIDUL HOQUE Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
24	AB/2008/2024	SOIDUR RAHMAN @ SAHIDUL RAHMAN Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
25	AB/2009/2024	MOHOR ALI @ MOHOR ALI MOLLAH Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
26	AB/2011/2024 B/O	NAZBIDUR HUSSAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
27	AB/2016/2024	AZAHAR ALI Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED MS P KAKATI	PP, ASSAM
28	AB/2018/2024	JITEN BISWAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
29	AB/2029/2024	ZARJINA BEGUM @ JARJINA BEGUM Versus STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
30	AB/2030/2024	KAMDEV DEKA Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQU MR. N MALAKAR	PP, ASSAM
ADMISSION				
31	Crl.Pet./607/2024	MD. ISLAOUR RAHAMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM

BAIL HEARING (BA)

32	Bail Appln./3773/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TUNTUN MAHATO Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
33	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
34	Bail Appln./434/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
35	Bail Appln./1605/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEBAJIT SAHA AND ANR. Versus UNION OF INIDA	MR. M BISWAS MS. A K CHOPHI J SINGPHO S K DAS	SC, NCB
36	Bail Appln./1722/2024 FIXED	MOKSED MIAH @ MOKSEDUL ALOM @ FAKIR Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM

BAIL HEARING

37	AB/2867/2023 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
38	AB/1293/2024 FIXED	MONIRUL ISLAM Versus THE STATE OF ASSAM AND	MR A DASGUPTA MR J K SHARMA	MR. N ALI(R-2) PP, ASSAM
39	AB/1571/2024 FIXED	NOYOM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
40	AB/1638/2024 FIXED	ANJAN SINGHA Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
41	AB/1699/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NARAYAN CHANDRA MONDAL Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MS P DAS	PP, ASSAM
42	AB/1796/2024 FIXED	ABDUL SAHID Versus THE STATE OF ASSAM	MR. R SALOI MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
43	AB/1805/2024 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
44	AB/1844/2024 FIXED	BALDEB SINHA @ BALADEB SINHA Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
45	AB/1854/2024 FIXED	SAHIDUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
46	AB/1860/2024 FIXED	SUNIL KUMAR DAS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
47	AB/1862/2024 FIXED	MAYNUDDIN SK Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM

ORDERS

48	I.A.(CrI.)/482/2024 WITH LCR 5 FILES, FIXED in CrI.A./144/2024 WITH CrI.A./144/2024	MUNTAZ ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM
		MUNTAZ ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM

49 [I.A.\(CrI.\)/636/2024](#)
in CrI.Rev.P./6137/2024

JITUMONI DAS
Versus
THE STATE OF ASSAM AND ANR

MR K THAKUR

S YESMIN (R-2)
MS. NANDITA DEVI (R-2)
MR D MEDHI (R-2)
MS S Y ALAM (R-2)
PP, ASSAM

WITH

[CrI.Rev.P./6137/2024](#)
(Filing Number)

JITUMONI DAS
Versus
THE STATE OF ASSAM AND ANR (G)

MR K THAKUR

50 [I.A.\(CrI.\)/702/2024](#)
in CrI.Rev.P./6779/2024

BABIBUL ISLAM @ BABIDUL ISLAM
Versus
ALIA KHATUN

MR. A ROSHID
MS. T BEGUM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2253/2024 FIXED.	HRIDAY JYOTI BORAH @ HRIDOYJYOTI BORAH Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
2	Bail Appln./2269/2024	IKRAMUL HOQUE @ EKRAMUL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3	Bail Appln./2270/2024	JAHURA KHATUN @ JOHURA PARBIN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
MOTION				
4	Crl.Pet./1212/2023	DHARMENDRA PRASAD SAH Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
5	Crl.Rev.P./284/2024	SHUBHAM PANDAY Versus THE STATE OF ASSAM AND ANR.	MR. S NATH MR. S NATH MR. N G KUNDU MR. R SAHA MS. M BAISHYA	
6	Crl.Rev.P./286/2024	HARESWAR BHATTACHARJEE AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS. A LALA	PP, ASSAM
7	Crl.Pet./887/2024 FIXED.	PRASHANT KUMAR TEWARI AND 6 ORS Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. M DAS MR. A DAS	DY.S.G.I. PP, ASSAM
8	Crl.Pet./896/2024	THE STATE OF ASSAM Versus RABIJIT GOGOI	SPECIAL PP, VIGILANCE	
9	AB/1987/2024	SHAMIM SORKAR Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
10	AB/1989/2024	ANJALI BISWAS AND ORS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM

11	AB/1995/2024	BISWAJIT HALOI Versus THE STATE OF ASSAM	MR. J KALITA M BRAHMA MR SOHAING	PP, ASSAM
12	AB/1998/2024	SWAPAN EAKA Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
13	AB/1999/2024	SAFIKUL ISLAM @ SHOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
14	AB/2010/2024	MD. MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN	PP, ASSAM
15	AB/2013/2024	SHAJAHAN ALI Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
16	AB/2014/2024	HIMAKSHI KALITA AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
17	AB/2015/2024	SMT. JULI DAS Versus STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
18	AB/2017/2024	MRINAL GHOSH AND 24 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
19	AB/2020/2024	RABIUL HUSSAIN AND 8 ORS. Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
20	AB/2021/2024	KRISHNA GOGOI @ AKASH GOGOI Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
21	AB/2022/2024	SHAMIMUL @ SHAMIMUL ISLAM Versus STATE OF ASSAM	MR A DEKA	PP, ASSAM
22	AB/2023/2024	MS. TANUSHREE BANERJEE Versus STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI MS. M BORA	PP, ASSAM
23	AB/2025/2024	HATEM ALI AND SEVEN 7 ORS Versus THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR MD. ANARUL ISLAM	PP, ASSAM
24	AB/2026/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
25	AB/2028/2024	SALIM ALI Versus THE STATE OF ASSAM	MR F A LASKAR S HOQUE	PP, ASSAM
26	AB/2031/2024	RANDIP GOGOI Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
27	AB/2032/2024	PRALAY SARKAR Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
28	AB/2033/2024	PRANABJYOTI DEKA Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
29	AB/2035/2024	NABAJIT BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR K HUSSAIN	PP, ASSAM

30	AB/2036/2024	ALI HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./1679/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUMAN ROY Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
32	Bail Appln./2135/2024 FIXED	AJIT DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
33	Bail Appln./2176/2024 FIXED	YUSUF ALI AND 2 ORS Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
34	Bail Appln./2188/2024 FIXED	MD. ALAMIN HOQUE Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
BAIL HEARING				
35	AB/456/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
36	AB/600/2024 FIXED	KASHYAP PATHAK Versus THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
37	AB/601/2024 FIXED	ANUP CHUTIA Versus THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
38	AB/1253/2024 FIXED	GAUTAM BARUAH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
39	AB/1265/2024 FIXED	PRATICK LAL BARUAH Versus THE STATE OF ASSAM	MR. M K DAS MRS R BEGUM MS. B CHETRY MS. A LALA C SAIKIA	PP, ASSAM
40	AB/1501/2024 FIXED	RAMCHANNA @ RANCHHANA Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
41	AB/1679/2024 FIXED	MD. AKBAR ALI @ AKBOR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
42	AB/1701/2024 FIXED	SMTI DULAN DEY @ ARPANA DEY Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
43	AB/1730/2024 FIXED	HOBIS SK @ HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
44	AB/1736/2024 FIXED	SUBAR ALI Versus THE STATE OF ASSAM,	MR S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
45	AB/1761/2024 FIXED	SWAPAN KR. BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
46	AB/1763/2024 FIXED	MUKUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM

47	AB/1836/2024 FIXED	PURNIMA BEGUM @ PURNIMA KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
48	AB/1912/2024 FIXED	AHEDUR JAMAN @ OWAHIDUD JAMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
49	AB/1986/2024 FIXED.	NECHAR ALI Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
ORDERS				
50	Tr.P.(CrI.)/23/2024 FIXED	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
51	I.A.(CrI.)/663/2024 WITH LCR 3 FILES in CrI.A./220/2023 WITH CrI.A./220/2023	DILIP ROY, Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS	PP, ASSAM
52	I.A.(CrI.)/671/2024 BA 2006/2021(D/O), OFFICE NOTE in Bail Appln./2006/2021	AMIT PEGU @ AMIT K PEGU, Versus THE STATE OF ASSAM	MR. B BARMAN MRS P P BORAH MR. P K DAS MR. A M BORA MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA MR. N KOTHARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1048/2024	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
WITH				
2	Bail Appln./1735/2024	SADIQUE UL HOQUE Versus THE STATE OF ASSAM	MS. S K NARGIS MR SARFRAZ NAWAZ MR. M ALAM MR. Z H BORA MS N SULTANA	PP, ASSAM
WITH				
3	Bail Appln./1954/2024	HALEEF AFRIDI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
MOTION (BA)				
4	Bail Appln./2259/2024	EBOM MAYA THAPA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
5	Bail Appln./2266/2024	DEBEN SINGH AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
MOTION				
6	Tr.P.(C)./56/2024	PINKI BARUAH Versus DIPANKAR DOWARAH	MR. R SARMA A H CHOUDHURY	
7	Tr.P.(C)./62/2024	GITANJALI TAPADAR Versus MONAJ KUMAR DAS	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	
8	Tr.P.(C)./63/2024	MRIDUL DEBNATH Versus ARPONA PANDIT	MR A SHARMA MR K BARMAN	
9	Tr.P.(C)./64/2024	SMRITIKONA GHOSH Versus MRINAL KANTI BASAK	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	

10	CRP/71/2024	MOKADDAS ALI Versus MD. SAUKAT ALI AND ANR.	MR. B C DAS MS. I DAS	MS P DAS MS S DAS MS. A AGARWAL
11	CRP/80/2024	RANJIT DAS Versus ANUPAMA DAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	
12	CRP(IO)/277/2024 B/O	BISHTI MONI BORA Versus MADHAB SAIKIA	MR. S P CHOUDHURY MS B DEVI MS. M BORA DR. B. C. BORAH	
13	AB/2001/2024	NURJAMAL ALI AND ANR. Versus THE STATE OF ASSAM	MR. M DUTTA MR. N BARDOLOI	PP, ASSAM
ADMISSION				
14	MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	MR. A J SAIKIA
	WITH I.A.(Civil)/3246/2022 in MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	
15	MFA/72/2023	ORIENTAL INSURANCE COMPANY LTD Versus MUSST SHUKITON NESSA and 3 ORS	MS.N MODI MR. S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MR R ISLAM
	WITH I.A.(Civil)/2506/2023 in MFA/72/2023	ORIENTAL INSURANCE CO. LTD. Versus MUSST SHUKITON NESSA and 3 ORS,	MR. S DUTTA	
16	MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. C PHUKAN	MR. P J SAIKIA MR. A K GUPTA
	WITH I.A.(Civil)/1672/2024 in MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. C. PHUKAN	MR. P J SAIKIA
	WITH I.A.(Civil)/1678/2024 in MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. C. PHUKAN	MR. P J SAIKIA MR. A. K. GUPTA
17	MACApp./248/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M A I HUSSAIN (R-1) N ISLAM(r-1)
	WITH I.A.(Civil)/1701/2024 in MACApp./248/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M A I HUSSAIN (R-1) N ISLAM(r-1)
18	MACApp./257/2024	THE ORIENTAL INSURANCE COMPANY LTD Versus RAJIB BORO AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K N KALITA (R-1) MR B ISLAM (R-1)
19	MACApp./264/2024	NATIONAL INSURANCE COMPANY LTD Versus BHUPEN CHOUDHURY AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. S RAHMAN (R-1) MS J BARMAN (r-2) MR A N IQBAL (r-1) MR B DEORI (r-2)
	WITH I.A.(Civil)/1728/2024 in MACApp./264/2024	NATIONAL INSURANCE COMPANY LTD Versus BHUPEN CHOUDHURY AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. S RAHMAN (R-1) MS J BARMAN (r-2) MR A N IQBAL (r-1) MR B DEORI (r-2)

20	MACApp./285/2024	FIROTI KHATUN @ FIROTI BIBI @ PHIRUTI KHATUN Versus THE MANAGER LEGAL, SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS (A)	MR H DAS MR. B C DEKA D BARUAH	MR. A J SAIKIA M CHETIA MR. S. PEGU
21	MACApp./302/2024	MRS ANOWARA BEGUM Versus THE BRANCH MANAGER OF NEW INDIA ASSURANCE CO LTD	MR. M A SHEIKH MS.A BEGUM MR.M HOSSAIN MS.F INTAZ MR K U AHMED	MR. P HAZARIKA (r-1) MR. H S BORAH (r-1) MR. S AHMED (r-1)
22	MACApp./306/2024	MD. NUR HUSSAIN Versus MD. ABDUL KHALEQUE AND 2 ORS	MR H J TAMULI MR H J TAMULI MR D KALITA	MR. R ALI (R1) MR. R K BHATRA (r-3) MD S HUSSAIN (R1) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
23	MACApp./315/2024	NATIONAL INSURANCE COMPANY LTD. Versus RAHITAN NESSA AND ORS. E	MRS. S ROY	MR ADITYA AGARWALA (R1-R6)
	WITH I.A.(Civil)/1923/2024 in MACApp./315/2024	NATIONAL INSURANCE COMPANY LTD. Versus RAHITAN NESSA AND ORS. E	MRS. S ROY	MR ADITYA AGARWALA (R1-R6)
24	MACApp./321/2024	JALAL UDDIN @ MD. JALAL Versus LIBERTY VIDEOCON GEN INS CO. LTD. AND 2 ORS. B	MR. A R AGARWALA MR ADITYA AGARWALA	
25	MACApp./326/2024	SANATAN DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. E	MS. S KHANIKAR MR G BORDOLOI	MR. R GOSWAMI (R-1 & R-2)
	WITH I.A.(Civil)/1966/2024 in MACApp./326/2024	SANTANA DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. D	MS. S KHANIKAR MR G BORDOLOI	MR. R GOSWAMI (R-1 & R-2)
26	MACApp./336/2024	NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANAS DAS AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
	WITH I.A.(Civil)/2004/2024 in MACApp./336/2024	NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANAS DAS AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
ORDERS				
27	MACApp./59/2011 WITH LCR	DIPAK KALITA, Versus THE DIVISIONAL MANAGER and ORS,	MR.J I BORBHUIYA MRS.K H CHOUDHURY MR.R P ROY	MR.S S SHARMA MRG JALAN MS.F KHAN MR.G MISHRA MS.L SARMA
28	CRP(IO)/322/2017	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. HUDCO Versus M/S. UPASANA BUILDERS PVT. LTD. and 4 ORS.	MR.A C SARMA MR.G BHARADWAJ	MR G J SAIKIA MR. N DAS MR. K R BOROOAH MR P K KALITA
29	RSA/265/2018	SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Versus SRI BAKUL CH. BARMAN AND 8 ORS	MR. S K SAHARIAH MR D C NATH MS. R GOSWAMI MR. C SHARMA	MS. N MODI (R6-R9) MR B SINHA (R2) MR. D SARMAH (R2) MR. B J MUKHERJEE MS R SAHA
	WITH I.A.(Civil)/3270/2018 in RSA/265/2018	SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Versus SRI BAKUL CH. BARMAN AND 8 ORS	MR. S K SAHARIAH MR D C NATH MS. R GOSWAMI MR. C SHARMA	

30	MACApp./557/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SRI ATUL SAIKIA and 5 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. P HAZARIKA (R-3) MR. P HAZARIKA (R-3) MRS. B GOGOI (R-1) MS M BORAH (R-1) P. BORAH (R-3) MR. H S BORAH (r-4) MS. M SAIKIA (R-6)
31	RSA/72/2020	ON THE DEATH OF LATE BALENDRA BASUMATARY HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF RESPONDENT NO.1 HER LEGAL HEIRS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	MR B C TALUKDAR MR K TALUKDAR MR K TALUKDAR MR K TALUKDAR (R1)
	WITH I.A.(Civil)/1085/2020 in RSA/72/2020	SHRI BALENDRA BASUMATARY AND ANR Versus SMTI JYOTSHNA RANI DAS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	
32	MACApp./215/2020 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI RANGITA KOTHARI AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	MR. M TALUKDAR MR D MONDAL MR K K GOSWAMI (r-4,5) MR. P MAJUMDAR (r-4,5) MS. M BORUAH
	WITH I.A.(Civil)/1741/2020 in MACApp./215/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI RANGITA KOTHARI AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	
33	I.A.(Civil)/487/2020 in RSA/125/2009 9D/O), WITH LCR in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI MR A NATH MS. R SHARMA	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)
	WITH I.A.(Civil)/3/2020	ON THE DEATH OF KANTHI RAM NATH HIS LEGAL HEIRS GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)
	WITH I.A.(Civil)/488/2020 in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MS. B CHOUDHURY
34	MACApp./46/2022 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus JAKIR HUSSAIN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHOWDHURY (r-1) MR. M ALI (r-1)
35	CRP(IO)/141/2022	SMTI BASANTI CHAUHAN AND 4 ORS Versus TAPESWAR SAHARIA AND 9 ORS	MR. A K SAHU MR. S SAHU	GA, ASSAM MRS R DEKA MR S M BARUAH SC, FINANCE
36	MACApp./294/2022 WITH LCR(PHOTOCOPY), B/O	JARIP UDDIN Versus SADAGAR ALI AND 2 ORS	MR M AHMED MR M AHMED	MR. A J SAIKIA MR. A MANNAF (r-2) MR. U K DUTTA MS B KASSHYAP MD A S ALI (r-2)
37	CRP(IO)/324/2022	IKBAL HUSSAIN AND ANR Versus DHANANJOY RAI AND 11 ORS	MR. T BAIDYA MR. A CHETIA MR R HOQUE	
38	MACApp./415/2022 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI BIDYABATI BHUYAN AND 3 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
39	I.A.(Civil)/712/2023 WITH LCR in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA

	WITH RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS Versus MD AFJUL MAZUMDAR @ AFZUL MAZUMDAR and 11 ORS	MR.A SAHAD MD.M U AHMED MS. A AHMED MR.D HALOI	MR.M Z AHMED(Sr.Adv.)(R- 1 to 6) MS.B DUTTA(Sr.Adv.)(R- 1 to 6) MS.A BEGUM(R- 1 to 6) MR.A M DUTTA R- 1 to 6 MR.N Z AHMED(R- 1 to 6) MR.S K SHARMA(R- 1 to 6)
	WITH I.A.(Civil)/713/2023 in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
	WITH I.A.(Civil)/714/2023 in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	
	WITH I.A.(Civil)/715/2023 in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
40	I.A.(Civil)/1437/2023 in MACApp./198/2012 (D/O) in MACApp./198/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus MAYA RANI DAS and 5 ORS	MR.R GOSWAMI	
41	I.A.(Civil)/1514/2023 in RSA/6134/2023	RINA BALA NATH @ RINA BALA DEVI Versus KALPANA PATGIRI AND ANR .	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA MD S ALI	MR S DEWRI (r-1,2) MR P SONOWAL (r-1,2) MR A DEKA (r-1,2)
	WITH RSA/6134/2023 (Filing Number)	RINA BALA NATH @ RINA BALA DEVI Versus KALPANA PATGIRI AND ANR . B	MR B K KAR	
42	Tr.P.(C)/49/2024 FIXED	MAKONI ROY Versus DIPAK ROY	MR. H DAS MS J K JAISWARA	
43	CRP/58/2024 FIXED	SHYAM LAL SHARMA Versus M/S ANKIT METAL AND POWER LTD.	MR J C GAUR MR. U C DAS	
44	CRP(IO)/137/2024 FIXED	UTPAL DUTTA Versus THENGALBARI ESTATE LTD. AND 3 ORS	MR. S DASGUPTA MR. I A TALUKDAR	GA, ASSAM MR. N DEKA (R1) MR. M GOGOI (R1) SC, REVENUE
45	I.A.(Civil)/138/2024 in RSA/434/2024	NOOR ISLAM Versus ISUB ALI AND ANR.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	MR. P SUNDI
	WITH RSA/434/2024 (Filing Number)	NOOR ISLAM Versus ISUB ALI AND ANR. A	MR. P MAHANTA	
46	CRP(IO)/140/2024 FIXED	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
47	CRP(IO)/153/2024 FIXED	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
48	CRP(IO)/207/2024 FIXED	ABDUL KADER PARAMANIK Versus ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JAHILA KHATUN AND 9 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
49	CRP(IO)/222/2024 FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)

50	CRP(IO)/225/2024 FIXED	PAYMACHAUBI DEVI Versus RAJ KUMAR SINGH AND 2 ORS	MR. J LASKAR	
51	CRP(IO)/228/2024 B/O	AZAD KHAN Versus MARIA TANIM	MS. P BHATTACHARYA MR B S DEKA	MR M J QUADIR MR. A K HANNAN
52	MACApp./240/2024 CAVT. NO.03712/024, B/O	RABIA KHATUN @ RABIYA KHATUN AND ANR. Versus HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE	MR A HUSSAIN MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
53	I.A.(CrI.)/677/2024 AB 716/2024(D/O), FIXED in AB/716/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM,	S. TALUKDAR A S PRODHANI	PP, ASSAM
54	I.A.(Civil)/1274/2024 FIXED in CRP/18/2024 WITH CRP/18/2024	CHAKRAPANI PATGIRI Versus DEBANANDA PATGIRI AND 2 ORS	MR H DAS	MR. K D CHETRI
		DEBANANDA PATGIRI AND 2 ORS. Versus CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	MR H DAS
55	I.A.(Civil)/1902/2024 in CRP/99/2022 WITH CRP/99/2022	ON THE DEATH OF JAMUNA DEVI HER LEGAL HEIRS SAGARMAL AGARWAL AND ORS Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MR S KHOUND MR D J MEDHI MR D J MEDHI	
		ON THE DEATH OF JAMUNA DEVI Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	MR D C NATH (R1.1, R1.2, R1.3) MR. C SHARMA (R1.1, R1.2, R1.3) MR. D KALITA (R2) MS. A RANA (R2)
	WITH I.A.(Civil)/2722/2022 in CRP/99/2022	ON THE DEATH OF JAMUNA DEVI Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	
56	I.A.(Civil)/2316/2024 B/O in RFA/8073/2024 WITH RFA/8073/2024 (Filing Number) WITH I.A.(Civil)/8074/2024 (Filing Number)	ANIL GHOSH Versus BIKASH DEB AND ANR	MR A A DEWAN MR. S BANIK MR H A RASHID S.D. AHMED	
		ANIL GHOSH Versus BIKASH DEB AND ANR H	MR A A DEWAN	
		ANIL GHOSH Versus BIKASH DEB AND ANR H	MR A A DEWAN	

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024

11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC.APEAL AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/4989/2017	PANKAJ OZA and 3 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR.H NATH MR.P K BARUAH MR.S BORTHAKUR	MR P N SARMA (R-12,16) DR. B AHMED (R-10) MS. N SHYAMAL (R-7,9) SC, APSC MR. A OZAH (R-14,17) MR. U K NAIR (R-7,9) MR. A CHETRY (R-7,9) MR K UDDIN (R-10) MR. A K AZAD (R-10) MR. M P SARMA (R-7,9) MS. J RAJBONGSHI (R-14,17) MS K GOGOI (R-18) MR. J RABHA (R-18) MR. T R DEURI (R-18)
2	WP(C)/53/2023	KABERI BURAGOHAJ Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA	SC, P AND R.D. GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
3	I.A.(Civil)/2207/2024 in Cont.Cas(C)/350/2019	RENU SAIKIA, Versus PREETI SUDAN AND 8 ORS.	MR M H AHMED MR M H AHMED I AMIN MR. O ULLAH	MR. S C KEYAL
	WITH Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
4	WITH Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
5	WITH Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
6	WITH Cont.Cas(C)/209/2019	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA

7	WITH Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
8	WITH Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
9	WITH Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
10	WITH Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
11	WITH Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
12	WITH Cont.Cas(C)/452/2023	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS Versus RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
ADMISSION				
13	WP(C)/18/2017	INDRAJIT DUTTA CHOUDHURY and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR. J SARMAH MR.T ROY MS S BHOWMICK MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR. H. SARMA, ADDL. SR. GA, ASSAM MR.SIDHANT DUTTA(R- 2&3)
14	WITH WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR. J SARMAH MR.U K NAIR MS.J PAUL MR.A CHETRY MS S BHOWMICK	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
15	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE
16	WP(C)/1491/2022	SUNIL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR P BHARDWAJ SC, BTC SC. AGRI. DEPTT.
17	WP(C)/3999/2022 B/O	SWAPNA KHANOM AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r- 11,12) S. TALUKDAR SC, FINANCE
18	WP(C)/4849/2022	HEMANTA CHANGMAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHETIA MR. J P MORE	MR. T J MAHANTA - S.C for Resp. No.5 (Sivsagar Municipal Board) GA, ASSAM

19	WP(C)/7658/2022 B/O	DIPAK BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR A. ALI N. CHOUDHURY	GA, ASSAM MR D CHOUDHURY (r-6) MR M CHOUDHURY (r-6) MR N RAY (r-6) SC, REVENUE
20	WP(C)/1507/2023	MS. NAZIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
21	WP(C)/3354/2023	HITENDRA KUMAR PHUKAN Versus THE UNION OF INDIA AND 3 ORS	MR. D P CHALIHA MS M ROY	DY.S.G.I. SC, POWER GRID
22	WP(C)/3807/2023	V MANIVANNAN AND 7 ORS Versus THE UNION OF INDIA AND 5 ORS	N K NEOG MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	MR. R P KAKOTI SR. ADV. (r-2,3,5,6) MR A B DEY (r-2,3,5,6) MR. S SUTRADHAR (r-2,3,5,6) DY.S.G.I. SC, IIT
23	WP(C)/6256/2023	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
24	WP(C)/6563/2023	HALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. M HOQUE (r-5) MD A ALI (r-5)
25	WP(C)/6703/2023	MD BASHARATUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY TANZIM L. CHOUDHURY	GA, ASSAM
26	WP(C)/7288/2023	ANITA DIMASA Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG MR. B CHOUDHURY SC, AGRI. DEPARTMENT SC, K A A C SC, FINANCE
27	WP(C)/1/2024	GITA KUMARI AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM MR J K PARAJULI (R-1) MR P NAYAK (R-2,3,4)
28	WP(C)/1003/2024 FIXED	NO. 5430055 EX HINDI TEACHER, KIRAN SHAKYA Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	MR. U K GOSWAMI DY.S.G.I.
29	WP(C)/2752/2024	HEMAPROBHA BORA Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS S DEV MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
30	WP(C)/3220/2024	ABDUL HAI Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA	GA, ASSAM SC, FINANCE
ORDERS				
31	MACApp./55/2013	MD MUKSHED ALI @ SARKAR Versus SUNIL KR SHAH and 2 ORS	MS. N N AHMED MR.R ALI	MR.K K DEY MRV K BAROOAH
32	MACApp./16/2016	M/S HDFC ERGO GEN INS. CO. LTD Versus SRI ROHUL AMIN and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.N H MAZARBHUYAN(R-1) MR.A R SIKDAR(R-1) MR.N AHMED(R-1) MR.M H TALUKDAR(R-1) MR.P K GARODIA R-1 MR.K MIRA(R-1) MS.L WAJEEDA(R-1) MR.A DEKA(R-1) MS.P SHARMA(R-1)

	WITH I.A./245/2016 in MACApp./16/2016	M/S HDFC ERGO GEN INS. CO. LTD Versus SRI ROHUL AMIN and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.A R SIKDAR(R-1) MR.N AHMED(R-1) MR.M H TALUKDAR(R-1)
33	Cont.Cas(C)/130/2021	GAJEN CHANDRA KALITA Versus RAKESH KUMAR AND 5 ORS	MR. R C SAIKIA MR S DAS	MR. D SAIKIA (R-6) MR. N UPADHAYAY MR. P N GOSWAMI MR. B GOGOI (R-6) MR A CHALIHA (R-6) SC, IRRIGATION
34	WP(C)/1178/2022	ANURAG SHRIVASTAVA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
35	I.A.(Civil)/3844/2022 in MACApp./15265/2019	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MR. B J TALUKDAR	
	WITH MACApp./15265/2019 (Filing Number)	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
36	WP(C)/7441/2022	BHUBANESWAR RABHA AND 16 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, AG MR P NAYAK SC, IRRIGATION SC, FINANCE DEPTT.
37	Cont.Cas(C)/168/2023	ABDUL JALIL Versus DR. J. B. EKKA	DR. B AHMED	MR. K KONWAR (r-1) MR S DUTTA (r-1)
38	MACApp./233/2023	BHAIRAB RABHA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS. E	MR. B C DAS MR H DAS	MR. M DUTTA MS S DEV (R1) MR J MAHANTA (R1)
39	Cont.Cas(C)/729/2023	UMESH CHANDRA BARUAH Versus MEGHA NIDHI DAHAL, IAS	MR D K DAS MS. P BHUYAN S DAS	MR. D SAIKIA MR. S BORA
40	Cont.Cas(C)/789/2023	MD KURBAN ALI Versus J B EKKA, IAS AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. A BHATTACHARJEE MR S DUTTA (r-1,2) D J CHAKMA MR U.SARMAH (r-1,2)
41	I.A.(Civil)/1601/2023 in MACApp./5819/2023	PRADIP PAUL AND ANR. Versus CHODEN, CID NO. 0215507 AND ANR.	MR. B K DAS	
	WITH MACApp./5819/2023 (Filing Number)	PRADIP PAUL AND ANR. Versus CHODEN, CID NO. 0215507 AND ANR. H	MR. B K DAS	
42	I.A.(Civil)/2031/2023 in MACApp./6749/2023	THE ORIENTAL INSURANCE CO. LTD. Versus RUNU NURZERY AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./6749/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus RUNU NURZERY AND 3 ORS. H	MR. S K GOSWAMI	
	WITH I.A.(Civil)/6750/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus RUNU NURZERY AND 3 ORS. H	MR. S K GOSWAMI	
43	I.A.(Civil)/2336/2023 in MACApp./8583/2023	MD ANUWAR KHAN Versus ARPAN KR NATH AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	MS. S CHAKRABORTY(R-2) MR C PHUKAN(R-2) A. N. H PHOM(R-2)
	WITH MACApp./8583/2023 (Filing Number)	MD ANUWAR KHAN Versus ARPAN KR NATH AND ANR (E)		

44	I.A.(Civil)/3110/2023 in MACApp./11765/2023	SARADA BARUAH AND 2 ORS. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	
	WITH MACApp./11765/2023 (Filing Number)	SARADA BARUAH AND 2 ORS Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS H	MR D MONDAL	
45	I.A.(Civil)/3169/2023 in MACApp./12570/2023	AMIYA NARZARY @ NARZERY AND ANR. Versus IFFCO TOKIO GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MS. R LAILA MD. K ALI	
	WITH MACApp./12570/2023 (Filing Number)	AMIYA NARZARY @ NARZERY AND ANR. Versus IFFCO TOKIO GENERAL INSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA	
46	I.A.(Civil)/3284/2023 in MACApp./9859/2023	ORIENTAL INSURANCE COMPANY LTD. Versus SUNIL HAJONG AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./9859/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus SUNIL HAJONG AND 3 ORS. B	MS. R D MOZUMDAR	
47	I.A.(Civil)/3290/2023 in MACApp./13451/2023	NATIONAL INSURANCE COMPANY LIMITED Versus DINESH CH. RAY AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. P HAZARIKA (R-1,2) MR. H S BORAH (R-1,2)
	WITH MACApp./13451/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus DINESH CH RAY AND 3 ORS E	MR T KALITA	
	WITH I.A.(Civil)/13452/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus DINESH CH RAY AND 3 ORS E	MR T KALITA	
48	I.A.(Civil)/177/2024 in MACApp./16017/2023	ORIENTAL INSURANCE CO. LTD. Versus JITUMONI BAISHYA AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY	
	WITH MACApp./16017/2023 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus JITUMONI BAISHYA AND 2 ORS (B)	MS. M CHOUDHURY	
	WITH I.A.(Civil)/16018/2023 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus JITUMONI BAISHYA AND 2 ORS (B)	MS. M CHOUDHURY	
49	I.A.(Civil)/247/2024 in MACApp./14669/2023	DELOWAR HUSSAIN Versus BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	MR. M M ZAMAN	
	WITH MACApp./14669/2023 (Filing Number)	DELOWAR HUSSAIN Versus BAJAJ ALLIANZ GENERAL INSURANCE CO LTD H	MR. M M ZAMAN	
50	I.A.(Civil)/262/2024 in MACApp./13602/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus APARAJITA KALITA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K SARMA (r-1 to 3) MR. S BORUAH (r-1 to 3)
	WITH MACApp./13602/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus APARAJITA KALITA AND 5 ORS. B	MR. R GOSWAMI	
	WITH I.A.(Civil)/928/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus APARAJITA KALITA AND 5 ORS. B	MR. R GOSWAMI	

51	I.A.(Civil)/281/2024 in MACApp./10557/2023	NATIONAL INSURANCE COMPANY LTD. Versus BABITA NATH AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K SARMA (r-1) MR. S BORUAH (r-1)
	WITH MACApp./10557/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus BABITA NATH AND 2 ORS H	MR. R GOSWAMI	
	WITH I.A.(Civil)/1123/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus BABITA NATH AND 2 ORS H	MR. R GOSWAMI	
52	I.A.(Civil)/293/2024 in MACApp./957/2024	HAMIDUL ISLAM Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A MANNAF MD A S ALI	MR. R C PAUL (r-1)
	WITH MACApp./957/2024 (Filing Number)	HAMIDUL ISLAM Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS F	MR. A MANNAF	
53	MACApp./324/2024	THE ORIENTAL INSURANCE CO. LTD. Versus LAXMI BASUMATARY AND 4 ORS. E	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/1965/2024 in MACApp./324/2024	THE ORIENTAL INSURANCE CO. LTD. Versus LAXMI BASUMATARY AND 4 ORS. E	MR. S K GOSWAMI MR. R SHARMA	
54	I.A.(Civil)/530/2024 in MACApp./810/2024	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. Versus RIJU MONI HAZARIKA AND ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR(R-4) MR. S K SINGH (r-1) MR. A GANGULY (r-1) MR. J KALITA (r-4) MS. C MOZUMDAR(R-4) MR. S P SHARMA(R-4) MR. A DHANUKA (r-1)
	WITH MACApp./810/2024 (Filing Number)	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD Versus RIJU MONI HAZARIKA AND 4 ORS E	MR. R GOSWAMI	
	WITH I.A.(Civil)/2033/2024 (Filing Number)	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD Versus RIJU MONI HAZARIKA AND 4 ORS E	MR. R GOSWAMI	
55	I.A.(Civil)/652/2024 in MACApp./1142/2024	MD MOMTAJ @ MUNTAJ ALI Versus KHUSHAL KUMAR BARMAN AND 2 ORS.	S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN	MR. R C PAUL (r-3)
	WITH MACApp./1142/2024 (Filing Number)	MD MOMTAJ @ MUNTAJ ALI Versus KHUSHAL KUMAR BARMAN AND 2 ORS (E)	MR. K BHATTACHARJEE	
56	I.A.(Civil)/731/2024 in MACApp./1145/2024	MD ABDUL HUSSAIN Versus SULEMAN HUSSAIN AND 2 ORS	S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN	MR. R C PAUL (r-3)
	WITH MACApp./1145/2024 (Filing Number)	MD ABDUL HUSSAIN Versus SULEMAN HUSSAIN AND 2 ORS (A)	MR. K BHATTACHARJEE	
	WITH I.A.(Civil)/1161/2024	MD ABDUL HUSSAIN, Versus SULEMAN HUSSAIN AND 2 ORS	MR. K BHATTACHARJEE MS T BARUAH	

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	WP(C)/6883/2021 BY SLIP	DEBENDRA NATH DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S HAZARIKA MR D DEKA	MR. A SARMA (R-6) MR T R SEN (R-6) MR. LENTSO (R-6) MR H KALITA (R-6) SC, SEC. EDU. SC, U G C
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ORDER (STAY VACATING)

2	I.A.(Civil)/3344/2023 in WP(C)/5043/2023	THE BRANCH MANAGER Versus BOGIDHOLA TEA AND TRADING CO. (P) LTD., AND 2 ORS	MR. P DAS	MR B KAUSHIK
	WITH WP(C)/5043/2023	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)
3	I.A.(Civil)/2257/2024 in WP(C)/8270/2022	SIMALUGURI MUNICIPAL BOARD TENDER OPENING AND SELECTION COMMITTEE Versus HARI PHUKAN,	MR P KATAKI MRS R BEGUM,	
	WITH WP(C)/8270/2022	HARI PHUKAN Versus SIMALUGURI MUNICIPAL BOARD AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR P KATAKI (R-1) MRS R BEGUM (R-1) MS S MOCHAHARI (R-5) MR S DUTTA (R-5)

ADMISSION

4	WP(C)/4591/2016	SUREN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A
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5	WITH WP(C)/7852/2018	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
6	WP(C)/6550/2016	MD. MONIR UDDIN and 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.B CHAKRABORTY MR.U DAS MS.P UPAMANYU	MR.H R A CHOUDHURY(R-8) MR.S K SINGHA(R-8) GA, ASSAM MR.A GEER(R-8) MR.A ALAM(R-8) MR.A I UDDINR-8
7	WP(C)/1973/2017 FIXED	M/S. PHEROS STRUCTURAL PVT. LTD. and ANR. Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEV. CORPN. and 2 ORS.	MR. K N CHOUDHURY MR.S K MEDHI MR.A DAS MS. R DEKA MR.S DUTTA MR.R SARMA MR. D J DAS MR. B K KASHYAP	MS.A DEVI R- 1-3 MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN
8	WP(C)/4572/2017 FIXED	MAHIBUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.D BARMAN MR.D TALUKDAR MR.K H KHANDAKAR MR.D DAS MR.K M HASSAN	GA, ASSAM
9	WP(C)/6832/2018	M/S. LALCHAND CHHAGANMAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM MR. S SAIKIA MR. N J GOGOI (SC, A S A M B) SC, AGRICULTURE MARKETING BOARD.
10	WITH WP(C)/6530/2018	SRI SHYAMLAL BHATTAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	MR. S SAIKIA MR. N J GOGOI MR. N J GOGOI SC, A S A M B SC, AGRI. DEPARTMENT
11	WITH WP(C)/6501/2019	M/S. PIRDAN CHHAGANLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. N J GOGOI (SC, A S A M B) MR. N J GOGOI (SC, A S A M B) SC, A S A M B SC, AGRI. DEPARTMENT
12	WP(C)/7718/2018	ALL ASSAM SONOWAL KACHARI STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	GA, ASSAM SC, ASEC
13	WP(C)/7734/2018	DEBEN LAHKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM MRS H M PHUKAN (R3, R4) MR. M AHMED (R3, R4)
14	WITH WP(C)/7685/2018	SUSHITAL DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM MRS H M PHUKAN (R3, R4) MR. M AHMED (R3, R4)
15	WITH WP(C)/8121/2018	MANIK SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM MRS H M PHUKAN (R3, R4) MR. M AHMED (R3, R4)
16	WITH WP(C)/8872/2018	KALYAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P SINHA MRS. S ROY MS. R R BORAH	GA, ASSAM MRS H M PHUKAN (R3,R4)

17	WP(C)/723/2019	MONMOTH KUMAR PAUL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MRS. U BARUAH MR. N DHAR MR. P K ROY MR. S K CHAKRABORTY MR. S P CHOUDHURY MR. T U LASKAR MS. S DASGUPTA MS. S DASGUPTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
18	WP(C)/4910/2019 CAVT. NO.0656/2019	PARGHAT KARHAPARIA MEEN SELF HELP GROUP AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	GA, ASSAM MR. S ISLAM MR A HAWARI FOR CAVEATOR
19	WP(C)/2644/2020 FIXED	JHANKAR MAL DUDHORIA Versus UNION OF INDIA AND ANR.	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
20	WP(C)/2682/2020	BADIR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI MRS. C DAS	GA, ASSAM MR. N C DAS MS. M DEVI MR. A DAS ASSTT.S.G.I. SC, REVENUE
21	WP(C)/2878/2020	SURUT JAN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. MD S HOQUE MR. S H SIKDAR	GA, ASSAM MR. M NATH, SC, P&RD
22	WP(C)/3011/2020	JADAV SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BHATTACHARJEE	MR. P HAZARIKA MR. H S BORAH SC, FOREST
23	WP(C)/3405/2020 WITH WP(C)/3384/2020 (D/O)	GRIHAM FOOD AND HOTEL PVT. LTD Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MS N DUTTA	MS. N K DEVI MR. N ANIX SINGH SC, NF RLY SC. I.R.C.T.C.
24	WP(C)/3419/2020	UTTAM DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR P SHARMAH MR P SONOWAL MR. A DEKA	GA, ASSAM MS. M BHATTACHARJEE MS. B DEKA MS. S KONWAR
25	WP(C)/3458/2020	KARUNA BORA Versus THE UNITED BANK OF INDIA AND 5 ORS	MR. S BANIK	GA, ASSAM
26	WP(C)/5408/2020 FIXED WITH I.A.(Civil)/2057/2024 in WP(C)/5408/2020 WITH	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA GA, ASSAM MS D ANGANA MS D ANGANA	MR M CHETIA (R-6) SC, WATER RESOURCE SC, REVENUE SC, WATER RESOURCE SC, REVENUE
27	WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC. WATER RESOURCE DEPTT. SC, REVENUE
28	WP(C)/1735/2021	GOPAL BRAHMA @ GOPAL BORO Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
29	WP(C)/2672/2021	ASHOK PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY MRS. P BORA	GA, ASSAM SC, FINANCE

30	WP(C)/8041/2022 FIXED	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
31	WP(C)/352/2023	NURJAHAN BEGUM Versus UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, GST MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
32	WP(C)/492/2023	SHREE SHREE SANTOSHI MATA MANDIR AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	MR. K GOGOI DY.S.G.I.
33	WP(C)/787/2023	ALI HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, FOREST SC, REVENUE
34	WP(C)/1332/2023	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A H M R CHOUDHURY	SC, WATER RESOURCE SC, FOREST SC, FINANCE
35	WP(C)/1333/2023	ABRAHAM KAYA TECHI Versus UNION OF INDIA AND ANR	MS P AGARWAL MR. B J DAS	SC, GST DY.S.G.I.
36	WP(C)/2051/2023	CAPT. RAKESH KUMAR DAS Versus THE GOVT. OF ASSAM AND 4 ORS	MR. S BANIK MRS. A GAYAN MS P RABHA	GA, ASSAM MR. K GOGOI
37	WP(C)/3161/2023	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR I S MAZUMDAR (R-5)
38	WP(C)/3367/2023 CAVT. NO.02412/023, WITH CAVT. 241/2023	OIL INDIA LTD., Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE
39	WP(C)/3425/2023	M/S POWER GRID CORPN. INDIA LTD. Versus ABDUL SATTAR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR F U BARBHUIYA MS S DAS
40	WP(C)/4275/2023	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
41	WP(C)/4542/2023	MD SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
42	WP(C)/4999/2023	MAINU GOHAIN MAHATO Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MR M RAHMAN	SC, ASLSA GA, ASSAM SC, FINANCE
43	WP(C)/6108/2023 FIXED	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
44	WP(C)/6109/2023 FIXED	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
45	WP(C)/6125/2023 FIXED	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
46	WP(C)/2929/2024 FIXED	M/S TECHNOMECH SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.

ORDERS

47	WP(C)/725/2015 WITH OFFICE NOTE	PRASHANTA BORUAH Versus THE STATE OF ASSAM AND 15 ORS	MRM R ADHIKARI MR.C K S BARUAH MR.T N SRINIVASAN	MR.S C KEYAL GA, ASSAM(R1,3-6) MR. B SARMA C.G.S.C.(R2) ASSTT.S.G.I.
48	WP(C)/3037/2016	MD. JAHAN UDDIN Versus THE ASSAM STATE POWR DISTRIBUTION COMPANY LTD. and 4 ORS	MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.M R Z CHOUDHURY	SC, APDCL
49	WP(C)/7496/2018 FIXED	M/S. MAUD TEA AND SEED COMPANY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
50	Cont.Cas(C)/776/2022 B/O	PADUMI BHUYAN AND 3 ORS Versus KEERTHI JALLI	MR A CHOUDHURY MR. R Deka S I AKAND	
51	Cont.Cas(C)/279/2023	ROTON HOJAI AND 28 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-7) MR D KALITA(R-7) MR R M DAS (R-1) MR. D NATH(R-5) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
WITH				
52	Cont.Cas(C)/280/2023	RONESH THAOSEN AND 44 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-2) MR R M DAS (R-1) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
53	Cont.Cas(C)/481/2023 FIXED	ABDUL KADER Versus RAKESH KUMAR , IAS	MR. F A HASSAN MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI	MR. K GOGOI
54	Cont.Cas(C)/196/2024 FIXED	MONOWAR HUSSAIN Versus DIBAKAR NATH, IAS AND ANR.	MR M A ISLAM	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MS. N BORDOLOI(R-1) MS. N BORDOLOI(R-1)
55	I.A.(Civil)/2215/2024 IN WP(C)/4271/2012 (D/O) in WP(C)/4271/2012	RISHI GUPTA Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, A A I
56	I.A.(Civil)/2246/2024 in WP(C)/2517/2022	SARVANGI VIKAS TRUST Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED	
WITH				
	WP(C)/2517/2022	SARVANGI VIKAS TRUST Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR S R NAWAZ	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, FINANCE
HEARING				
57	WP(C)/2809/2018 FIXED	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P N GOSWAMI (R4) MR. K P PATHAK (R4)
58	WP(C)/6272/2018 FIXED	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
WITH				
	I.A.(Civil)/2226/2024 in WP(C)/6272/2018	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM DY.S.G.I.
59	WP(C)/6540/2018 B/O, WITH LCR 3 FILES	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)

60 WITH
[WP\(C\)/2996/2018](#)

THE MANAGEMENT OF BOGAPANI TEA
ESTATE
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. D BARUAH
MR. A I Ali
MR. N B P SINGHA

GA, ASSAM
MR. B CHAKRAVARTY (R3)
MS THUYEKHRULU (R3)

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/190/2024 FIXED	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
2	AB/334/2024 AB 389/2024(D/O), FIXED	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU	PP, ASSAM
HEARING				
3	WP(C)/9219/2019 PART-HEARD, FIXED	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)
4	CrI.A./165/2023 1 Y 4 M 17 D :PART-HEARD, LCR 5 FILES, FIXED WITH I.A.(CrI.)/398/2023 in CrI.A./165/2023	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR. PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024

7)	MR M HALOI	31-07-2024	To	05-08-2024
8)	MR. A SARMA	26-07-2024	To	05-08-2024
9)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
10)	MR. S SINHA	01-08-2024	To	09-08-2024
11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024